Title: Combined discussion on the Budget (General) for 2005-2006 and Demands for Grants on Account for 2005-2006 and Supplementary Demands for Grants for 2004-05. (Not Concluded).

14.24 hrs.

GENERAL BUDGET 2005-2006- GENERAL DISCUSSION DEMANDS FOR GRANTS ON ACCOUNT (GENERAL)-2005-2006

AND

DEMANDS FOR SUPPLEMENTARY GRANTS(GENERAL) - 2004-2005 MR.DEPUTY-SPEAKER: Now, we will have a Budget discussion. Item Nos. 12, 13 and 14 will be taken up together. We were allotted 12 hours. Time taken so far is four hours and 45 minutes. Time left with us is seven hours and 15 minutes.

I will be the happiest person if the hon. Members give fruitful and constructive suggestions in the debate.

When I adjourned the House yesterday, Shri B.K. Deo was on his legs. Now, I would request him to continue his speech.

Motion moved:

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31st day of March, 2005 in respect of the following demands entered in the second column thereof, Demand Nos. 1 to 4, 8 to 10, 12 to 16, 18, 20 to 23, 25 to 27, 29 to 32, 34, 36, 40 to 44, 46 to 50, 52 to 58, 60, 61, 63, 65, 68, 70, 71, 79, 80, 83, 84, 86, 88, 90 to 92, 95 to 100, 104 and 105."

SHRI BIKRAM KESHARI DEO (KALAHANDI): Mr. Deputy-Speaker, Sir, I had just started my speech on the Budget yesterday when I rose to oppose the Budget. If I remember I think I was discussing and debating federal fiscalism.

As you know, we are a federal country. Federal fiscalism exists in the country. During the Twelfth Finance Commission, a Commission was set up. It went to Canada and Australia. These two countries are supposed to have best Centre-State relationship. The Centre-State relationship is the healthiest and the fiscal relation between the Centre and the States is good. This Commission gave a Report. It said, "The fiscal transfer to States through all channels as a percentage of the Gross Revenue Receipt has increased from an average of 31.4 per cent in the Sixth Finance Commission. It went up to 38.1 per cent in the Seventh Finance Commission; it increased to 40.3 per cent for a period covered by the Ninth Finance Commission before coming down to 35.8 per cent in the Tenth Finance Commission and then again it improved to 37.2 per cent." From this, one can know how the States depend upon the Central revenues and taxes. I am sorry to state that the hon. Finance Minister during his speech has only mentioned three regions of the country, that is, Jammu and Kashmir, North-East and Bihar. Today, the economic indicators show that Bihar is the second poorest State from the bottom line and Orissa is the poorest State in the country with 47.7 per cent people living below the poverty line. I am sorry to say that he has not been able to announce any package for Orissa.

Yesterday, the Finance Minister asked the hon. Member Shri Malhotra to go through the Yellow Book on Implementation of Budget Announcements. I will just go through that. Action has been completed in certain cases like water harvesting structure and restoring water bodies. Two pilot schemes on National Project on Repair and Restoration of Water Bodies have been directly linked to agriculture. He has given this. Then watershed scheme is also for the same purpose. It has been seen that in many places this money has not been properly spent. In the AIBP Programme, out of 178 projects, he has been able to complete only 28 per cent. I do not know how he can achieve the goal of attaining one million hectare in these four years which are left. These projects have to be completed on a time-bound basis. If you go by the history of the Congress Government which ruled for 47 years in the country, it has been seen that they have left the projects incomplete. They have not rehabilitated the people who suffered due to evacuation. So, there was no static or strong programme for rehabilitation. If you go today to Orissa, the people who were repatriated during the time of construction of Hirakud Dam project, they have not been rehabilitated till date. This Dam was inaugurated by Pandit Nehru. You may say that it is a State subject. But the money is sanctioned from the Centre to the AIBP programme and other programmes. But nothing seems to go well.

With this type of structure in the country, I hope, the Finance Minister will not be able to achieve his goal which he has announced. It has been seen that the States like Orissa are neglected. There were hunger deaths in the region known as the 'KBK Region'. During the NDA Government, there was not a single case reported of hunger death or migration. But during the Congress regime, there were reports of starvation deaths and the Supreme Court also gave directions.

A Commission was set up and it was established that due to the neglect of the then Government, which was the Congress Government at that time, the starvation deaths had taken place in Kalahandi. We, the NDA Government, fought against this problem and we solved it to a great extent. Today, in the Kalahandi district, we have the irrigation potential created for nearly three lakh hectares, which is getting perennial water.

As regards mines, we had opened all the mines including the bauxite mines of the area. Orissa is very rich in mineral resources. But this State has been perpetually neglected in the establishment of steel plants, in the establishment of chrome plants, etc. Big companies had taken mines on lease, but there was no value being added to our produce. They used to either go to Bengal or Bihar or Maharashtra or Orissa for ore. So, in a way, in regards to mines, the people of Orissa were stripped naked.

But today, for the first time, the Government of BJD-BJP Alliance has taken some strong steps in that direction. We are getting one lakh crore of rupees for the State of Orissa to establish 5 steel plants and 3 alumina plants. But I hope, the Central Government does not create any hindrance for us to put up these plants. I hope, the Central Government would cooperate with us so that the people of Orissa can sustain their livelihood, because that is the only source of income, Orissa State has. Though we have agriculture, it has to be improved.

But it was first the revolutionary steps taken by the NDA Government under the leadership of Shri Atal Bihari Vajpayee-ji to give the agriculturists a security shield, crop insurance, Kisan Credit Cards. Everybody knows that because of lack of credit today in Andhra Pradesh, farmers are committing suicide there. They have been the victims of moneylenders. So, we want to erase this problem in Orissa. It has gone a long way.

I am happy that your Government is carrying on the programme initiated by the NDA Government. We want to have some fresh look and programmes from this Government. Have you, Mr. Minister, given us any fresh look or any fresh programmes? For example, the NDA Government started a revolution in the rural development sectore, Pradhan Mantri Gramin Sarak Yojana, Accelerated Irrigation Benefit Programme, Accelerated Rural Electrification Programme. These advance steps had been taken by the NDA Government.

Sir, in his very speech, the hon. Finance Minister had stated that there had been a decline in the business confidence, and he had got back the business confidence. But when the UPA Government came, the stock market lost by 60 points. On the first day the UPA Government came, they disbanded the Disinvestment Ministry, and, today, they have given a different name to the Disinvestment Ministry to please their Left friends, the Communist Parties by calling it 'restructuring of Public industry'. What do you mean by restructuring? Those enterprises, those industries which employ about 30 lakh employees have gone sick. What steps have you taken for a turnaround?

Sir, I would like to say that the Indian economy during the NDA regime recorded an impressive broad-based growth of 8.2 per cent in 2003-04 supported by a turnaround in agriculture, which has been the mainstay of the Indian economy. In addition to agriculture, there was a bouncing back from a decline of 5.2 per cent in the previous year 2002-03 to a growth of 9.1 per cent. Similarly, in 2003-04, the industry and service sectors grew at 7 per cent and 8.7 per cent as compared to 0.4 per cent and 0.1 per cent in 2002-03 respectively. So, all these problems are created by them.

Sir, please do not ring the bell. Yesterday you were ringing the bell so much that I was not able to concentrate on my speech.

MR. DEPUTY-SPEAKER: Yesterday, you have spoken for six minutes. Today, you have started at 1424 hours. Please conclude.

SHRI BIKRAM KESHARI DEO: Sir, let me now say something about the taxation proposals.

Therefore, I would like to say here that during the NDA regime, the business confidence came back. Now, there has been a retard. I am seeing it in the stock market. They have registered a very high sensex; there is no doubt about it. But what steps have been taken to restructure the public sector enterprises which are sick? Steel made a turn around; up to 2001, the steel industry was completely sick and many plants were closed. It was during our time in the NDA Government that it made a turn around, which is clearly evident from the mid-term review. In the mid-term review, it is stated that Indian steel industry, after recession until 2001, had been showing definite signs of revival with strong performance on construction and manufacturing sectors. Finished steel production registered a growth of 7.1 per cent.

Therefore, we were trying to restructure the destabilised and destroyed economy which was created by the Congress, and it took us six years to restructure it. If we had been voted back to power, things would have been different. ...(Interruptions) But today, the Left Front is maintaining double standards. They are maintaining double standards for supporting the Government. They are saying something in the Parliament; they are telling something else to Press; when they go to Bengal, they say something else and when they go to Kerala, they say something different. So, they are maintaining double standards. ...(Interruptions) What is our fault?

MR. DEPUTY-SPEAKER: Please sit down. There is no need for running commentary. It will not form part of the record. Nothing is to be recorded except the speech of Shri Deo.

(Interruptions)* â€

SHRI BIKRAM KESHARI DEO: Sir, the Left Front is maintaining double standards, which has to be defeated.

Here is the report of the mid-term review. Does the Left Front approve of the enhancement of FDI ceiling in civil aviation from 40 per cent to 49 per cent? Here, the status of implementation is given as 'it is already implemented'. Does the Left Front have the will to support this stand? So, it is a complete *pradarshan* of double standards by the Left, just to cling on to power, somehow or the other. If they want, go to the people again and face them. Tell them to give a full mandate; ask them why did they give a fractured mandate. The people of Orissa have responded well and the BJP-BJD partners swept the polls in Orissa. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record. Did I ask anybody to speak?

(Interruptions)* …

MR. DEPUTY-SPEAKER: That is not to be recorded.

(Interruptions)* …

*Not recoded

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उप्तकप्रकार . कहरूबन्दर : कहर्नकहार क्रिक प्रकार क्रिक क्रिकेट क्र

SHRI BIKRAM KESHARI DEO: Sir, it is a matter of regret that the Targeted PDS has been failing in this country. In this poor country, 22 per cent of the people live below the poverty line. So, the Government should take strong measures on this. Persons responsible for this act should be penalised to the maximum. It is the poor man's food and it has been snatched away from his hand. It should be completely restored back to him. Those States, which are misappropriating and committing scandalous acts and acts of vandalism should be penalised. This is regarding the poor man, aam aadami.

I will talk about an other *aam aadmi*, the Government servant who puts in nearly 39 years of service for the Government. The hon. Minister has withdrawn the facility of 80 L. After retirement, for the Senior citizens having an income of Rs.225.33 lakh, rounded up to Rs.225.30 lakh after availing of standard deduction of Rs.30,000, Section 80 L deduction of Rs.12,000 has been withdrawn. I request the Minister to kindly restore it back so that those people who have put in 39 years of self-less service and served the country should be able to get the pension benefits. Otherwise, it is a big slap on the stomach of these poor people. [\$\overline{\text{constrainty}} \overline{\text{constrainty}} \overline{\text{constrain

The Government has not been able to fill up the posts fallen vacant against the Voluntary Retirement Scheme. If the Government wishes to do it with all seriousness, it can do it. No young blood or the unemployed youth will come to get the benefit of Voluntary Retirement Scheme. I would request the Finance Minister to kindly reconsider it.

Now, I will just speak about Orissa, my constituency. Kalahandi, as you know, is a backward State.

MR. DEPUTY-SPEAKER: I cannot give you more time.

SHRI BIKRAM KESHARI DEO: A lot has to be done. I am sorry to say that the Finance Minister has mentioned nothing about the labour reform. A lot of labour reforms have to be undertaken. .The Labour Commission has submitted its Report.

তাজকাশুক্রার . ক্রন্তের জ্বন্ধা ওর্জার জ্বন্ধাত ওরাজারক্ত জ্বন্ধান্ত জ্বন্ধ জ্বন্ধান্ত জ্বন্ধান্ত জ্বন্ধান্ত জ্বন্ধ জ্বন্ব

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Kalahandi should not be neglected. The Finance Ministers belongs to South. It is a plantation growing area and includes Karnataka, Tamil Nadu and Kerala. There are other non-traditional areas. The plantation activities in the North-East, Orissa should be encouraged because we have got conducive agro-climatic zones in the area. Whenever, in future, the Government takes a decision it should mention about the North-East. The biggest terror in North-East is the Maoist terrorism. The backwardness of the region is responsible for the growth of MCC, and such other naxal groups. It is because of the neglect of this region by the Government such type of activities are taking place. Unemployed youth are not getting the job.

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There is a whole chaim of what the UPA had promised to the people. It got reflected in the National Common Minimum Programme and again in the President's Address. জ্বান্তর-জ্বান্তর ক্রান্তর ক্ हम। प्रहासक्ष प्रस्के प्रस्के प्रस्के प्रस्के स्थानिक अकाका प्रस्का कर अक्का एक्का प्रस्के स्थानिक स्थ . इदहरुक इस्क ब्वक्कर वक्क व्यवहरूक व्यवहरूक वक्क वक्क व्यवहरूक व ञ्चर एक करे स्कार स्कार स्कार के स्कार ්යුම් යනුව යනුවෙන්ව යනුව අයනුව අයනුව විද්යාන්ත වෙනුවේ වෙනුවේ යනුවනුව යනුවෙන් දෙනුව ද යනුව සහ වෙනුවේ වෙනුවේ වෙනුවේ ද ट्-क्स्कटकर्भक एक्कक्कभ्कर, व्यक्कदक अकक्कर, राज्यक्किक कर दहन्द्रक, र. क्रक्क-भ्करक नेक इतन्द्रक अकक्कर इतिकाल कर दिन्द्रक कर दिन्द्रक एकक्किक किएनक ए एकका कर का अकामान, काएकविक निकानक्कि का किएनका एक किएन एकवा है। का किएनका का किएनका का किएनका कि ୍ୟନ୍ତ୍ର ଓଷ୍ଟେବ , କ୍ରୀବ୍ୟନ୍ତ୍ର ବ୍ୟନ୍ତ୍ର । କ୍ରୀ ବ୍ରେମ୍ବର ବ୍ୟନ୍ତ । କ୍ରମ୍ବର ବ୍ୟନ୍ତର ବ୍ୟ ্বের থক্তর ক্রমেক ক্রেক্সক্রেক্সকর ব্দক্তমে ক্রমের 2004-2005 ক্রেন্ড ক্রমেক্সক ব্রুক্ত ক্রেন্ড ব্রুক্ত ক্রমেক্সকর ক্রমেক্সকর ব্রুক্ত ক্রমেক্সকর ক্রমেক্সকর ব্রুক্ত ক্রমেক্সকর ব্রুক্ত ক্রমেক্সকর ক্রমেক . 'खुक्ख्युक'न्द्र इस्क व्हक्कर प्रकृ कु 25.87 ख़ुक्क्युक्करक बुक्क्ष्मकरक इद्रइह हु+। इस्कुक्क त्क्ररह taxes on income other than corporate tax. प्रकृतक क ক্ষিত্রন্তার্ক্তরার স্কুত্রের স্থাবিদ্ধান ক্রিন্তার্ক্তরার বিজ্ঞান ক্রিন্তার্ক্তরার প্রাপ্তরার প্রাপ্তরার প্রাপ্তরার স্কুত্রার বিজ্ঞান বিজ্ঞা জ্বদত্ত রূপ-জার্মর জ্বা 14.34 জেজজার্জ্বরার ওরত্ব তর্জ্জা 12.44 জেজজার্জ্বরার রক্তার্জ্জার বিজ্ঞান্তর তর্জার বিজ্ঞান্তর বিজ্ঞান বিজ্ঞান্তর বিজ্ঞান বি 27.45 জিজজার্জ্যকার ওজজার বেলের 2005-2006 জুল 28.43 জেজজার্জ্যকার বর্জার্জ্যকার বর্জার 4.09 ফ্রেক্সক্রেরের রঞ্জার্ক্সর বিজ্ঞান্তর বিজ্ঞান न्कक्षरहरूक हराह। इसक स्कक्षरक ह क 1 नेक्करक 25 हपकक्षर कारकार क्षप्रकारक एक एकक्षरक सक्क नक्क नक र+क्करक र+कारक कारकारक हकक्षारक कारकार कारकारक का ্ৰজ্জাৰুলজ্জ। ক্লা ব্ৰুল্বলজ্জ ব্ৰুল্বলজ্জ ব্ৰুল্বলজ্জ ব্ৰুল্জাকাজ ব্ৰুল্জাৰজ্জ বুজ ব্ৰুল্বলজ্জ ব্ৰুল্বলজ্জ ব্ৰুল্বলজ্জ বুদ, It is because of the Government policies and programmes. ୧୫୪୯୬୫୪୪ ସହର ୧୫୪୯୬୫୪ ସହରେ ବ୍ୟକ୍ତ ସେ ବ୍ୟକ୍ତ ସମ୍ପର୍ଶ ବ୍ୟକ୍ତ ବ୍ୟକ୍ତ ବ୍ୟକ୍ତ ସମ୍ପର୍ଶ କଥା ଅନ୍ତର୍ଶ୍ୱ ଅନ୍ତର୍ମ ଅନ୍ତର୍ଶ୍ୱ ଅନ୍ତର୍ମ ଅନ୍ତର ଅନ୍ତର୍ମ ଅନ୍ତର୍ମ ଅନ୍ତର୍ମ ଅନ୍ତର ଅନ୍ତର୍ମ ଅନ୍ତର୍ମ ଅନ୍ତର୍ମ ଅନ୍ତର୍ମ ଅନ୍ତର ଅନ୍ତର୍ମ ଅନ୍ତର୍ମ ଅନ୍ତର ଅନ୍ତର ଅନ୍ତର୍ମ ଅନ୍ତର ଅନ୍ତର ଅନ୍ତର୍ମ ଅନ୍ତର ଅନ୍ତର ଅନ୍ତର୍ମ ଅନ୍ତର ଅନ୍ क्रक रह क्रक अक्रायक है । तक्क एक एक्का क्रक्रक रह क्रम रह है । Nobody wants to pay tax रक्का क्रक्रक रह रक्का क्रक्रक रहे क्कहङ्ख्य एक अङ्क्ष्यक्ष्यक्ष्य

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they have to pay tax. There is no other alternative. হক্তজ্জ ক্ষেত্ৰ অঞ্জ ক্ষেত্ৰ ক্

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MR. DEPUTY-SPEAKER: Shri Mistry, please address the Chair.

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, I am addressing the Chair only. Through you I am telling them. I am replying to the gueries that they had raised yesterday during the debate.

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MR. DEPUTY-SPEAKER: Nothing, except the speech of Shri Mistry, would be recorded.

(Interruptions)* â€

१९८६ - अम्बद्धस्वरण्य क अद्य अस्पर्यकः अवस्थानका में अ

MR. DEPUTY-SPEAKER: Only the speech of Mr. Mistry will be recorded and nothing else.

१९४५ - इम्फ्रिट्-स्कार्य-इक इक्ष्म क्रम्श्रिकः इम्फ्रिक्क व्यवस्थानिक रहत स्थापक व्यवस्थानिक विश्व स्थापक स्यापक स्थापक स्यापक स्थापक स्थापक स्थापक स्थापक स्थापक स्थापक स्थापक स्थापक स्था

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions) *

SHRI MADHUSUDAN MISTRY: I am not yielding.… (Interruptions) ऋक्ष्वाख्यूक न्छ फाल्क्ष्यूक एक्ष्यूक क्ष्यूक क्ष्यूक

उप्तकप्रकार कर कल्पक: अक्षक्षक ब्हणकट प्रहर ब्हक्षक्षक्षकर ।

...(তত্ত্বভাষ্টভাষ্টভাষ্ট

^{*} Not Recorded.

१९८४ : कहुब्दर्स्डल्यन्ड इन्ड इस्प्रहडः I am coming to the Budget. इन्हड्ड्ङ्क हङ ख़्क्क इस्क ख़क्क ख़क्क ख़क्क ख़क्क ह+, ...क्रम्क नक्कि

MR. DEPUTY-SPEAKER: From your Party, 28 more Members are yet to speak. Please conclude.

15.00 hrs.

প্রক্রম বিরুদ্ধি করে বিরুদ্ধি বিরুদ্

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MR. DEPUTY-SPEAKER: That word is deleted.

...(Interruptions)

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MR. DEPUTY-SPEAKER: Nothing will be recorded except Mr. Madhusudan Mistry's speech.

(Interruptions)* â€

्कान्नहरू का कर त्रमानकारक का क्रिकानकारक हो। १कान्नहरू के त्रमानकारक व्यक्तानकारक क्रिकानकारक क्रिकानकारक का व्यक्तानकारक क्रिकानकारका का त्रमानकारक क्रिकानकारक क्रिकानकारका कर त्रमानकारका क्रिकानकारका क्रिकानका क्र

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^{*} Not Recorded.

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SHRI P. KARUNAKARAN (KASARGOD): Sir, I support this Budget 2005-06 presented by the hon. Finance Minister in this House. I support this Budget on the basis of the Common Minimum Programme accepted by the UPA Government. I would also support the verdict given by the people in the last Parliament election. The essence of the verdict was to form a secular Government at the Centre and not in favour of communal forces again coming to power. The second most important thing, I think, is that the Government should be responsive towards the needs and demands of the common people in India. This Budget, as stated by one of our leaders, is in the direction of meeting the needs of the common people.

The issues that we now face are rural economy, agriculture, drinking water supply, employment situation, and health. I think most of the issues are addressed in this Budget. Since the funds allocated are not sufficient, I have an apprehension whether the Government will be able to achieve what it is trying to achieve. When we go through the details under the different heads, we find that the allocations are really insufficient. Anyway it is a new beginning. We have to start with these limited funds. We have to see as to how we can meet the demands. I say this because last year we were not able to mobilise the estimated revenue to meet the demands. I think there was a deficiency to the tune of Rs. 11,000 crore in our revenue income. So, when we speak of all these things, we have to look at the revenue mobilisation also. Now, the Finance Minister has given a number of tax concessions and the corporate tax has also been reduced.

So, we have to take forcible action in respect of the resource mobilisation when we have to fulfil all these things. The resource mobilisation is contained in the Budget proposals.

With regard to the aim of this Government, I would like to say that not only in the last Budget but also in this year's Budget, the programmes outlined have to be continued. We have to take a consistent stand to fulfil the demands of the people because in the last election, people have given such a verdict to this Government.

The tax reduction mentioned in the Budget is helpful to workers as well as some of the industrial concerns. I welcome the steps taken in respect of the textile industry as also the handloom workers where they may get a number of benefits. I also welcome the measures contained in the Budget to give assistance to tea and coffee sectors. In the last Budget discussion also, I myself had raised the issue. Not only in Kerala but also Tamil Nadu, West Bengal and Assam, there are a number of estates which have been closed down. Though not fully sufficient, the steps taken by the Finance Minister may give some assistance.

The programmes like the National Rural Employment Guarantee Scheme, National Rural Health Mission, Mid-day Meal Scheme, Drinking Water Scheme, assistance to Scheduled Castes and the Scheduled Tribes are really admirable ones. This may be for the first time in the Budget in India the gender-sensitive Budgetary allocation is seen. It aims at the welfare of the women and children. I especially congratulate the Finance Minister for giving such a new idea.

The programme of Bharat Nirman also gets importance. There are many other measures of which the Finance Minister can be proud. At the same time, I have some other observations and some opinions with regard to this Budget.

In the Budget Speech, it has been stated that as far as agriculture is concerned, there should be a diversification.

The diversification is in the method of raising crops.

15.07 hrs. [Shrimati Sumitra Mahajan – in the Chair]

Instead of cultivating paddy, the farmers have to convert to raising other crops. The Finance Minister may be under the assumption that there is some excess food grains in our FCI godowns. There may be excess food stock also. But the reality is that a good section of the people of India is not able to buy food grains because of the poor purchasing power. It is not wise to diversify agriculture to other crops. Of course, we should strengthen the other crops whichever is possible and which is suitable to any State or any other place.

It is a welcome step to increase the ICDS in addition to the 1,88,168 centres. At the same time, the honorarium given to the poor helpers and teachers is very low. In reply to a Question, the HRD Minister, stated that the Government is going to think of increasing the honorarium. Anyway, I would request the hon. Finance Minister to do something in this regard. Teachers and helpers are doing their best to fulfil this idea. So, in this Budget itself, there should be an increase in the honorarium given to these people.

Now, I come to *Sarvashiksha Abhiyan*. It is also an intervention in the basic education for the children. There is an increase in the allotment also. So, as far as our experience is concerned, we know that the status of education differs from State to State. Take, for example, Kerala. Kerala has achieved cent per cent literacy. So, there should be a flexibility in respect of the fund allotted to the *Sarvashiksha Abhiyan*. There should also be scrutiny, monitoring and accountability as far as the Scheme is concerned. For that, our suggestion is to entrust the present Scheme, which the Government has initiated, with the districts, blocks and panchayats. Anyway, we are giving funds to the States. So, the funds should be utilised for the creative purpose.

It is sad to state that as far as Kerala is concerned, the main work force is the traditional workers. About 40 lakh workers are there. Most of them are women workers and they are getting very low wages.

So, the traditional sector is really having a dominant role in the economic stream of Kerala. Coconut cultivation is very dominant in Kerala and that is really facing serious problems. Lack of proper marketing facility in coir is one problem. Then, sufficient working capital is not available for the coir cooperatives. So, the Government should pay special attention towards export promotion.

Cashew is another segment which gives a good amount of foreign exchange not only for the State of Kerala, but for the entire country. But the workers get very low employment. The main issue here is, lack of raw cashewnuts. This problem is not there only in Kerala, but is prevailing in other States also. So, the Government should take necessary steps to help the cashew growers.

Bidi industry is one segment where 99 per cent of the workers are women. They are getting very low wages and also very low employment. I congratulate the Finance Minister because when he imposed some taxes on cigarettes and other tobacco products, he exempted bidi from that. It is a very good step. But at the same time, bidi cooperatives in Kerala have to compete with private companies. The excise duty on bidi is calculated on the total production of bidi tubs and when 20 lakh bidis are produced, they have to pay excise duty. Then, bidi cooperatives have to give proper accounts. They are bound to give it and they are giving it. But at the same time, the private companies are not giving it. As a result, they are not paying the tax. Due to these reasons, the bidi cooperatives have to compete with private companies. So, I would request the Government to levy tax on tobacco instead of on the total production of bidis. I have to make another request to the Finance Minister. I mentioned it in the last Budget debate also. The poor bidi workers have also to contribute to the Gujarat Earthquake Relief Fund. If Re. 1 that is levied on them is taken away, it would be a very big grace to the bidi workers.

With regard to textile and handloom, the Finance Minister has given some relief. At the same time, khadi and village industries face a really difficult situation. The Central Government can do one thing. If the Central Government directs all the Central Public Undertakings, State Public Undertakings, Government Guest Houses and other Government offices to use the goods produced by khadi and village industries, there is no doubt that we would be able to uplift the khadi and village industries. We have the example of the Railways in front of us where Lalu Ji has successfully introduced it. So, the Government can give such a direction to the Central as well as State Government offices to use the goods produced by khadi and village industries.

Sir, we all witnessed the Tsunami tragedy. As far as Kerala is concerned, lakhs and lakhs of fishermen are staying in the coastal area from one end to the other end of the State. We cannot change their habitation from there because they have to depend on the seashore and the sea for their livelihood. I do not want to go into the details of the Tsunami tragedy. I would request the Central Government to give more fund to the State Government for the construction of sea walls and also to plant special trees – *Kandal vanangal* – along the coast to prevent sea erosion. For this, the Central Government has to give some financial assistance to the States.

As far as Kerala is concerned, we have raised the issue of farmers in the last Session also. About two weeks ago, all the MLAs of Kerala were on a *satyagraha* before the Kerala Legislative Assembly building because paddy farmers were not able to sell their produce as they were not getting remunerative price. This is true in the case of pepper farmers also. I have met the hon. Finance Minister regarding the problems faced by arecanut farmers. In my own district, about 300 arecanut farmers have committed suicide because the price of arecanut has declined from Rs. 160 per kg. to Rs. 40 per kg. This is true in the case of paddy also. So, a special package has to be drawn for the farmers. Of course, it is true that the State Government has to take the initiative.

But you see that we also have the responsibility not only with regard to floods or droughts but also with regard to the policy that the Central Government has taken with regard to imports. That is also one of the reasons for the fall in the prices.

In this context, I would like to say something about our import policy. The Indo-Sri Lankan Accord has really affected the farmers in many of the States, especially, farmers of Kerala. That is true in the case of arecanut, pepper and other things. Our exports have increased. It is true that there is an increase of 25 per cent in exports. But it should not be at the cost of the domestic industry or at the cost of domestic agriculture. We have to take special care in this regard.

I am very glad to hear the last portion of the Budget Speech of the hon. Finance Minister. The hon. Finance Minister concluded his speech by quoting Saint Tiruvalluvar, "health, wealth, produce, the happiness, that is the result, and security". These five, the learned Saint says, are the ornaments of the polity. I think, I am correct. I am very glad to hear these words and that he has given high priority to health. Really health is the wealth of the nation. But I am sad to note whether these words would be kept in practice because our hon. Minister of Commerce has come in this House with the Third Patent (Amendment) Bill.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): The hon. Member can talk to the hon. Minister of Commerce.

SHRI P. KARUNAKARAN: There are very serious criticisms from different walks of life. It is true that we have obligations to the international community since we became the member of WTO. What is more important is whether this Amendment will give any benefit to the common people or not.

Now, the product will be patented. Earlier the process was patented. It is reported that every medicine that we produce, we would need to pay a crippling fee to the patent holder. This fee will be reflected in the price, pushing the drug out of the poor patient's reach.

We see the alarming news of the HIV-AIDS affected people.

MADAM CHAIRMAN: Please conclude now. You have already taken more than 15 minutes.

SHRI P. KARUNAKARAN: There are a large number of cases of cancer, TB, malaria, leprosy, heart diseases, etc. Now, we are in a position to get these medicines at a cheaper price, thanks to the Patents Act of 1970. But we are going to change it. In India, though we are the member of the WTO -- you see that in 2001 in Doha Declaration it is agreed to implement TRIPS -- in a way that would allow member States to protect human, animal and plant lives, health and

environment. TRIPS itself gives its members option to adopt measures to protect the public health. We need to press the button. The question before the Government is whether we press the button or not. It is not for you, Madam, to press the button.

MADAM CHAIRMAN: I am not pressing the button, but you please conclude now.

SHRI P. KARUNAKARAN: So, the Government should take it seriously whether we give the medicine at a cheaper price or not. There are safeguarding provisions in the Doha Declaration itself.

Before I conclude, I wish to say something about the recommendations of the Twelfth Finance Commission. The recommendation is, to a large extent, against the interest of Kerala. It is true that in health, education, and housing sectors, Kerala has attained tremendous growth. But this significant progress has become a punishment to the State of Kerala because the Finance Commission's main assumption is backwardness. We are not at fault in having this prestigious position in health and education. It is because of the cooperative societies and also the individuals that we have worked in the fields of educational sector as well as the health sector. There is thick population in Kerala. So also in the judiciary, in the police and in many other places, the ageing population is high in Kerala because we have to spend more.

So, I can give the statistics. Two years back, the share of Kerala was 3.50 per cent. Then, it declined to 3.05 per

cent and now it is 2.65 per cent. So, the Government has to take some steps to assist Kerala.

MADAM CHAIRMAN: Please conclude.

SHRI P. KARUNAKARAN: Madam, with regard to the National Sample Survey, as far as the poor people are concerned, at present 37.10 per cent of the people are below the BPL in Kerala. But according to the new survey, it comes to about 9.38 per cent. How is it possible? People have not got anything more. The survey is not correct. So, the State Government has also taken up this issue and submitted its representation on this.

Last but not least is the hike in the excise on some medicines.

MADAM CHAIRMAN: Now, within half-a-minute, you have to conclude.

SHRI P. KARUNAKARAN: Because of the hike in excise, especially on medicine, the excise free zones are suffering. Some of them may be closed down. At least 10 lakh employees may be made out of employment. That point also has to be taken into account.

My last point is that I congratulate our Finance Minister because he is going to take a strong action against black-marketing. Now, I do not think the proposal that the Government has made before us, that is, charging 0.1 per cent tax on the deposits that we have made will serve any useful purpose. Though we fully agree with the sincerity and intention, but at the same time we have to take some other steps.

MADAM CHAIRMAN: Now, you have to conclude.

SHRI P. KARUNAKARAN: I will make only one sentence. Observing and considering the functions of this Government and considering the non-co-operation of the Opposition, the NDA parties, the quotation given by Shakespeare is still valid. "To be or not to be" is the question—to be served with cakes and not to be served with kicks. The people of India have been getting kicks from our hon. opposition friends. Now, 'to be' is the main question. The UPA Government surely understands this. It should go to the depth of this message and try its maximum to fulfil the ideals.

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MADAM CHAIRMAN: The next speaker is Prof. Mahadeorao Shivankar -- not present.

Dr. Chinta Mohan -- not present.

Shri Ajay Maken.

१९८८ - एकक्ष्युरक्षन्त्र , एकक्ष्युरक्युरक्ष्युरक्युरक्ष्युरक्ष्युरक्ष्युरक्ष्युरक्ष्युरक्ष्युरक्ष्युरक्ष्युरक्ष

MADAM CHAIRMAN: Shrimati Karuna Shukla. Shri Ajay Maken, you can speak later.

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SHRI DEVENDRA PRASAD YADAV (JHANJHARPUR): Madam, I am on a point of information. Usually, the

Members are called on the basis of the numerical strength of the party to which a Member belongs. রুয়য় ছুয়ৢ ছৢয়ৢয়
१कदः काकर- का १८। कर्क १कदः व्यानकः एका . कारकार का कारकार का कारकार का कारकार विश्व हिन्द है । त्यान विश्व कारकार का कारकार विश्व कारकार ।
'६व.कक.ककक्ष.क ं क्ष्टकर्ल.कक ः क्ष्यकः व्यवसः उक्षयः क्ष्यक्ष्यः क्ष्यकः द्वर्थः क्ष्यक्ष्यः क्ष्यः क्ष्यक्ष्यः क्ष्यः व्यवस्थाः क्ष्यः व्यवस्थाः व्यवस्थाः
१६८६ - दर्शकन्त्र । व्हर्मकार , व्हर्मकार , व्हर्मकार कार्य , व्हर्मकार , वहर्मकार , वहर्मक
१ककः काककः न्करहरणकः एकर नक्काकः क ः स्वयः काकाकाकाकाकाकाकाका स्वयः स्वय
्कणकट (का॰ अक्षाक्कक्षक्ष प्रकारक (कारक) (कारक) कारको अक्षाक्षक्ष (कारक) अक्षाक्षक्षक (कारक) कारको कारको (कारक (कारक) कारको अक्षाक्षक प्रकारक (कारक) कारको अक्षाक्षक प्रकारको अक्षाक्षक (कारको कारको कारको कारको कारको कारको अक्षाको कारको (कारको कारको कारको कारको अक्षाको कारको अक्षाको कारको अक्षाको अक्षाको कारको कारको कारको कारको कारको अक्षाको कारको (कारको (कारको कारको कारक
ंकुक्षकाका अक्रक्ष- पंत्रप्रकार हम। विकासका हम, त्रिक्त अक्षणकार अक्षणकार एक्षणका हम। व्यवस्था हम अक्षणकार अक्षणकार अक्षणकार अक्षणकार प्रकासकार अक्षणकार अक्ष
CHAUDHARY LAL SINGH (UDHAMPUR): You are absolutely new, there is no doubt about it.
१ककः कारकः एक एण्यकः १का प्याप्तकः ः एक्। कारका वस्का प्रकारका कारका प्रकारका प
'स्वानका करका । करकल्पक : शहक करका क्या पणका एका करका करका करका करका करका करका करक
(<u>व्यक्त्राच्या</u> च्याच्याच्याच्याच्याच्याच्याच्याच्याच्या
१वकः काकरुः क्ष्र्णावक १वद्धान्त्रकः ः अद्यक्षक श्रीकासकः क्ष्रकः क्ष्रकः क्ष्रकः क्ष्रकः क्ष्रकः ह+ इएक्क्याकाः अद्यक्षकः द०। श्रीकासकः अवक्षकः व्यक्षकः व्यक्षकः क्ष्रकः व्यक्षकः व्यवक्षकः व्यवकः व्यवक्षकः व
, इन्हार इन्हार । क्राइन क्राइन क्राइन क्राइन इन्हार इन्हार इन्हार क्राइन क्रा
*Not recoded
. इ.
। । इ.च. १८८५ स्ट्रफ्ट स्ट्रफ
र्क्षप्रकार नेक नेक हे की विकास के के प्रकार के कि के कि कि के कि
क्क्रिक्ट इस्क्रिक्क इस्क्रिक्क इस्क्रिक्क रक्ष रक्क् रक्क रक्ष रक्क्
्कह भुक्कारक काक क्षात्रक काक काक काक काक काक काक काक काक काक क
. क्राहरू क्रिक्त क्रिक एक्क्राक एक्क्राक एक्क्र क्रिक्त क्र

एत्का प्रतानक क्षेत्रका के एका के प्रतानक के प्रतानक का ति है के कि कि कि कि कि कि के प्रतान के प्रतान के प्रत
इक्क व्हरकाका स्वरूप हुन स्वरूप हुन स्वरूप हुन स्वरूप वहन स्वरूप हुन स्वरूप ह
अञ्चलका स्वापन होते होते होते होते होते होते होते प्रस्ति होते प्रस्ति होते प्रस्ति होते होते होते होते होते होते होते होते
क्रमुख्यक्र,कः क्रम्बाक्षकः क्षरक है। क्रमुक्य है, क्रमुक्यक्रकः क्षमुक्यक्रकः क्षमुक्यक्रकः क्षमुक्यकः
न्द्रव्यक्षकान्नान्नान्नव्यक्षक स्वायक्त व्यक्त स्वयं सामकान स्वयं सामकान प्रकार सामकान स्वयं स्ययं स्वयं स्ययं स्वयं स
क्राक्ष-क्षाक्षकार कर रहे हो। एन्झडक्प एक्सक्राक्ष क्षाक्ष क्षाक्षकार का अवस्था का अवस
हराकप् एकः बद्धक्रकर 500 हराकप् इञ्चक उक्का-ए इञ्चकर 500 हराकप् एकः बद्धक्रकर 1000 हराकप् इञ्चक्र उक्काक उक
्का-ककारहाकः , एकहरूक्कः तककः क्रव्यकः । क्रव्यक्कानः च्याप्तात् ००००। तटाकार् । प्रकानकः वक्कानकः नक्षात्र । विकासकारहाकः , प्रकारकार ००० । तटाकार वक्कान्यकानः च्याप्तात्र चित्रकारकः चित्रकारकः । विकासकः विकासकः विकासक
ं <u>क्षांकंक्ष्यपं</u> ख ३क्क्क्षांकक्ष र 'क <u>्रब्रांकंत्यक</u> ्षक <u>३क्क्क्क्क्षर 'क्षर 'क्षक्ष' क्ष्यत्य 'क्क्क्क्ष्य 'क्ष्यं रहе ह≥। 'क्षांक्ष्य/एक्षर','क्षब्र-ंक्ष्य रक्क्,''क्षकंत्य रहका ''क्कक्क्ष्य,' क्ष्यं कर्नक ''क्क्क्ष्य 'क्क्क्ष्य 'क्क</u>
रक्षराक्षः, क्षर्यक्षराक्षरा क्षयाकारककः व्वद्रमुद्धः, स्कर्रमुद्धः व्कार अक्षरक्षकः, क्षरकः, व्वदः क्षरकः व्यक्षः, स्वदः एक्षकःकः इसकः अक्षरकः नक्षरकः । व्यवकारक्षयाकः व्यार 57
प्रसुक्कर, बेरहा, केरहा, केरह
ब्ह् - +ठन्द्रक्क प्रहारक्क हिम।
क्षयकारकान्त्रकः . क्षकानक्ष्रव्यक्षकः रक्षवानक्षकः रक्षक्ष-र प्रकार-रक्ष रक्षानक्षकः रक्षानकः प्रकार-कष्णकः विकारकार्यकः रक्षानकः प्रकारकार्यकः विकारकार्यकः विकारकारकार्यकः विकारकार्यकः विकारकारकार्यकः विकारकार्यकः विकारकार्यकः विकारकार्यकः विकारकारकार्यकः विकारकार्यकः विकारकार्यकः विकारकारकार्यकः विकारकार्यकः विकारकारकार्यकः विकारकार्यकः विकारकार्यकः विकारकार्यकः विकारकारकारकार्यकः विकारकारकारकारकारकार्यकः विकारकारकारकारकारकारकारकारकारकारकारकारकारक
. विकार स्थापन स्यापन स्थापन स्यापन स्थापन
ক্ষত্ৰিক স্কল্প কৰাৰ কৰাৰ কৰাৰ কৰাৰ কৰাৰ কৰাৰ কৰাৰ কৰা
ुक्काक , क्कानक , कारक का
. इक्राकास्कर् कार्काका कार्काका विकास प्रकास प्रक्त प्रकास प्रकास प्रकास प्रकास प्रकास प्रकास प्रकास प्रकास प्रका
९६४ ह. इ.स.च. १८५ व.स.च. १८५४ ह.स.च.
इ.स.च्हे.च्हे.च्हे.च्हे.च्हे.च्हे.च्हे.च्हे
रङ्गिक हरूकि
कक्कानुस्का सक्कानुस्का सक्कानुस्कान सक्कानुस्कान स्थान सक्कानुस्कान सक्कानुस्कान सक्कानुस्कान सक्कानुस्कान सक
्रक्क शक्कक देशक देशक के
ेक्काकाक के हुए हुन प्रकार प्रकार किका के कार्य के कार्य के किया के किया के किया के किया के किया के किया के कि - किया के किया
खेळ्ळ <u>त्रिक १५ क्रि.क्रक्रक्रेक्ट खेळ्ल् स्थ</u> ाक्ट के उक्का के उक्का के क्रिक्ट है। क् <u>रिक्ट क्रिक्ट खेळ के क्रिक्ट क</u> क्रिक्ट के क्रिक के क्रिक्ट के क्रिक्ट के क्रिक्ट के क्रिक्ट के क्रिक्ट के क्रिक के क्रिक्ट के क्रिक्ट के क्रिक्ट के क्रिक्ट के क्रिक्ट के क्रिक के के क्रिक के
क्रिकंश्वर हरू के के विकास स्वाप्त के विकास के
्करः इक्षाकर <i>च्रह्माक्षर्</i> क्षक र्क्षाक्षर्क्षक रक्षाक्षक्षक नक्षत्रच्च हक्षण्डक। दल्सक्षक <i>च्यक्षक च्यक्षक च्यक्षक व्यक्षणका</i> अल्प्स्क नक्षत्रच्चा
हक्ष्मक्षक , दक्षक एएक एक्सक के क्षक्षक , कर क्षक्षक हा करका करका क्षक एक्स हक्ष्मक हा प्रकार कर
ख्यान्द्रमाहास्य । प्रदेश विकास स्थान स्
जन्मकाङ अञ्चलक अञ्चलक अञ्चलक अञ्चलका जनकाल का के अञ्चलक अञ्चलका का क
. इक्षा का का कार कार कार कार कार कार कार कार
क्ष्यक अक्षाक्रक हक्किन के स्वरूपके के स्वरूपके के स्वरूपके के स्वरूपके स्व
छक्करः अक्षर्यः, स्वरक्षर्यःकः क्षत्रक्षरक्षाः क्षत्रः क्षत्रः क्षत्रः क्षत्रः क्षत्रः क्षत्रः क्षत्रः विद्या
त्क∴कः प्रकृष्ठः कः रथकाकः रप्यकाककः ह+ । प्रकृषक्षक्षकानः अक्षक्ष-र प्रकृषकः प्रकृषकः प्रकृषकः विकास र प्रकृषक
क्षक्रक्षाक्षक्रक्षर-इन अक्षक्र-ए प्रक्रक्षक्र प्रक्रक प्रक्रक्षक प्रक्रक अक्षक अक्षक्र अक्षक अधिक प्रक्रक प्रक्र
ह+। ट. इक्कट्र व्कक्क व्यवस्थक प्रथक हक्क्कि ह+, प्रक्त क भक्काक्क व्कर् स्थक्किक व्यवस्थ क्रक्क व्यवस्थ व्यवस्थ
एक्स्डिक <u>'स्क्र</u> प्रकार क्राक्क <u>'स्क्र</u> प्रत हक्क एक्स्ड पंक्रह दबक हम। ३५५मक क् <u>रा</u> क्सक क्रान्क <u>'स्क्रमक स्क्रमक</u> क्राक्क क्राक्क क्राक्क क्राक्क स्क्रा कर एह हम प्रकार ३५८म र उसका क्रा
<u>क्ष्याक्ष्य्रस्क्रःक</u> व्क्रक्षः ३क्क्ष्यक्रःकः व्क्रक्रण नक्ष्टव्या क्ष्यार्थक्क्ष ह+।
. ककाकाकार सक्ता सक्ता केरकान्य सक्ता अस्ता है कि उस सक्ता केरका सक्ता सक्ता केरका सक
. क्रिकट क्रिक्क क्रिक क्रिक्क क्रिक क्रिक्क क्रिक क्रिक्क क्रिक क्रिक्क क्रिक क्र
".क्षश्चरक्य नक्ष स्कद्भक्षक्षक ज्वद्भन्त क्ष अक्षकांक ज्वरनक्षक ज्वरमञ्चर ज्वरक्य ज्वरक्य ज्वरक्य ज्वरक्य ।
व्हासक्कारक विकास एका का पहानक विकास हो। विकास कर का का का प्रकार का का किया का
त्करह ,स्क अंकाकः क्रकाकर क्रक स्कटनकाकः रहि । स्काक देशकः क्रक् क्रिस्कः अकाकः ,स्क स्कर् स्कर स्कर्ण विशेषाः
्कक्षाका कक्षात्रका के का क्षेत्रका के क्षेत्रका के एकका के एकका के एकका के क्षेत्रका के का का का का का का का क
-न्हरमञ्जा । कर-नेहर , व्हरनेहर , व्हरनेहर प्रमाणक । विकास कर । करिक्स क्रिक । वहर कर । वहर । वह
अक्षक्रका का अपने के अपने कि

16.00 hrs.

্কার্ক্র্য্রেক্সক্র ত্রুক্তর্ব্বাক্তর ত্রুক্ত ক্রেক্ত বিদ্ধারণ বিদ্ধারণ কর্ম কর্মকর ক্রিক্তর ক্রিক্সকর ক্রিক্ত ক্রেন্ড্রেক্সক্র ক্রেক্সকর ক্রেক্সকর ক্রেক্সকর ক্রেক্সকর ক্রেক্সকর ক্রেক্সকর কর্মকর ক্রেক্সকর ক্

छात्रकर्भकाक्षर न्वस्क्ष एकएक ब्लावक हम। प्रकारक अवस्क्षर क्षात्रका न्वस्य ब्लावक व्यक्त क्षात्रक हम। अवस्य प्रकारक एक्ष्म व्यक्त व्यक्त क्षात्रक व्यक्त व्य

. क्षांकाक्षक ह+ क्षांक काक्षक्ष क्षांक क्षांक प्रकारक क्षांक क्षा क्षांक काक्षक काक्षक क्षांक
३वसासका ्काकट ्काकट ्काकट क्षाक्षा का व्यवहार का अप ३वसाय का इस्तरक का इस्तरक का इसाय एएक का व्यवहार एक का इसाय अप ३वसाय वित्र का विवास वित्र हो। ३वसाय अप ३वसाय वित्र हो। ३वसाय वित्र हो
'स्वःक्षश्रक्षकाकः । क्षर्यन्त्रकः । श्रव्यकः अक्षण्यस्य । क्ष्यकः अक्षण्यस्य ।
इन्छ- दर्ज्य- र रेक्स्कर (स्कर्धरेख: : : : : : : : : : : : : : : : : : :
्रहान्त्रकान्त्रकान्त्रकः इन्क्षाक्षः इन्कष्
MADAM CHAIRMAN: Shri Devendra Prasad Yadav, he was on his legs.
(Interruptions)
SHRI DEVENDRA PRASAD YADAV: It is decided on the basis of the numerical strength of the Parties in Parliament(Interruptions)
्रहानकानकानक करकल्प्स्क ह. क ज्सक्स्कृब वेक्नक्रद्रस्कक्षर हरू व्यक्तक, रहब हम
१कक- दर्वक-द्र प्रकारकर ्यकर्वक ः ३क्षक्षक उत्सक्षक ३क्ष्मकर्वक्षण नक्षक्ष नक्षक्ष्य एवं हम। क्षमक इत्सक्षक्षका प्रकार-१सट क्षक्षक्ष्यका
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"India was the world's economy in the first millennium, producing a third of global GDP. By 1500 its shares had declined to 25 per cent. It further lost its share because it could not catch up with industrial revolution."

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KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Thank you for giving me this opportunity to speak. I rise to oppose the Budget though I do not have any personal grievance or anything against the Finance Minister.

Whichever Government comes to power, it is its constitutional duty to present Budget. The Government has the freedom to frame its own Budget. It is not possible for me to discuss earlier Budgets presented before the House because of paucity of time. I would rather concentrate on specific schemes and proposals.

I do not think this Budget, as Shri Manmohan Singh had said on the day Budget was presented, is pro-people Budget. ক্লাৰ্ড ক্

First of all, I would like to point out the unusually high rise, one of the highest in the decade, in the non-Plan revenue expenditure. For the year 2005-06 it has been estimated at Rs.3.31lakh crore as compared to Rs.2.96 lak crore in the RE of 2004-05. This leaves a lot of questions unanswered. It is a significant jump. The reasons for such a jump are not clear. Budget at a Glance, Page no.1, Sl. No.1/3.

My second point is regarding plan capital expenditure which in 2005-06 is expected to come down from Rs.47,714 crore to Rs.27,515 crore.

The reason for sudden decline in the plan expenditure is not clear. I think for this reason, the GDP growth may lead to more unemployment problems in the next few years. You will appreciate that every person of this country loves the people living below poverty line. The Government has started giving cards to them. It is also giving subsidy through Public Distribution System, Food for Work Programme and several other programmes including Mid-Day Meal Scheme. I do not know whether the hon. Minister is trying to fool the people of this country, but this is a serious complaint which I am having. For the Rural Employment Guarantee Scheme, a sum of Rs.11,000 crore

have been provided but for providing 100 days work to BPL families, you would require Rs.40,000 crore. It means like the promises of the last Budget, this Scheme will also not be implemented. It is the greatest joke.

As regards borrowings, earlier the Central Government used to borrow for the State Governments and around 70 per cent was given to the State Governments. But now to save Rs.19,000 crore, they have said that the State Governments can borrow the funds. There are some poor States and there are Union Territories also which do not have the capacity to borrow the funds. I think this is a big disaster for the State Governments. Of course, now they are able to borrow from ADB and World Bank. There are so many problems before the country but we are talking about Bharat Nirman. Of course, we love it. Some are talking about `Desh Nirman' or 'Swadesh Nirman'. You are going to serve the country through some programme and you are talking about Bharat Nirman and Bharat Darshan and you are saying that you are going to save the nation. What is this? You are allowing the State Governments to borrow...(Interruptions) You can say anything to me but you have to reply to the people. You please listen to me. If you are not convinced, you can oppose it when you speak. I am telling the factual position. I may be wrong. You can correct me...(Interruptions). You do not try to disturb me. Please sit quietly.

MADAM CHAIRMAN: You please address the Chair.

KUMARI MAMATA BANERJEE: As regards FDI, I want to know the opinion of the Left Front. What about 74 per cent FDI in telecom sector, 74 per cent in the banking sector and 74 per cent in the civil aviation sector? Can you differ with me on this point? Everyday you say something on the television. I cannot accept that the Central Government is doing all these things without consulting the Left Parties. You are having lunches and dinners with them. You have allowed them to do all this. You say something inside and you say something else outside. You stop this double standard and this hypocrisy....(Interruptions)

MADAM CHAIRMAN: You please address the Chair.

...(Interruptions)

KUMARI MAMATA BANERJEE: Madam, is it proper? When others speak, we listen to them. This is not proper and this is not fair also. They are not allowing me to speak ...(*Interruptions*) ঞ্জেল কুক্লে কুল্লে কুল্লে কুল্লে কুল্লে কুল্লে কুল্লে কুল্লে কুল্লেল কুলেল কুল্লেল কুল্লেল

Madam Chairperson, what is this nonsense going on?...(Interruptions)

MADAM CHAIRMAN: It is not proper. Please maintain silence.

...(Interruptions)

KUMARI MAMATA BANERJEE: Truth is always bitter...(Interruptions)

SHRIMATI JAYAPRADA (RAMPUR): Madam Chairperson, I seek your permission to make a point here...(*Interruptions*)

MADAM CHAIRMAN: She has to yield before you could speak. She is not yielding.

...(Interruptions)

SHRIMATI JAYAPRADA: Madam, I want to support her only. When you are giving chance to everybody to speak, then she also should be allowed to speak. But when she is speaking, why is everybody howling? Please allow her to express her views. This is freedom of expression.

KUMARI MAMATA BANERJEE: Madam Chairperson, I am grateful to Shrimati Jayaprada that at least she has understood the reality.

Madam, my next point is on the tax proposals. For an income above Rs. 2.5 lakhs one has to pay 30 per cent tax. Before cut, savings account interest on income is 3.5 per cent. After cut, it is 2.45 per cent. On SBI fixed deposit of above five years, before cut, the interest is 6.25 per cent and after cut it is 4.38 per cent which is lower than inflation. If anybody's income is in the 20 per cent bracket, that is within Rs. 1.5 lakh to Rs. 2.5 lakh, then after cut, the effective return is 6.25 per cent and interest would be reduced by five per cent. If anybody's income is within the 10 per cent tax bracket, then after cut, the income will be reduced by 5.63 per cent.

Madam, the salaried class people will be affected because of the withdrawal of standard deduction of Rs. 30,000/-. Senior citizens used to get a rebate up to Rs. 20,000 in income tax. But the same provision has been withdrawn

now. This will put a heavy burden on the senior citizens. They were exempted from paying any income tax on interest earned up to Rs. 12,000 per annum. This also has been withdrawn. Salaried class people will not get any tax benefit on their retirement amount. Now they have to pay tax on interest earned from General Provident Fund and pension amounts. I strongly believe that this Government is least interested in providing social security to the citizens of this country.

Senior citizens whose income from pension was up to Rs. 1,72,000 were not required to pay any income tax. But now they will have to pay income tax of Rs. 2,244/-. Employees whose income were up to Rs. 1,42,000/- they were not required to pay any tax. But now they will have to pay an amount of Rs. 4,284/- as tax. A working woman whose income was up to Rs. 1,47,000/-, she was not required to pay any tax. But now she will have to pay an amount of Rs. 2,244/- as tax.

Sir, Governments face economic crisis. Everybody will appreciate that aspect. We all can sit together and discuss such problems and decide something in the larger interest of the country. But the problem today in our country we are unable to properly make use of the assets that we have. There are hunger deaths taking place in my own State of West Bengal. In Amlasol in Midnapore district, in Jalangi in Murshidabad district, in Chanchol in Malda district, and in Bandowan in Purulia district a lot of people have died because of hunger. The people who died they all belong to the below poverty line families. They include women, children and people belonging to the Scheduled Castes, Scheduled Tribes and the minorities.

Madam, I am grateful to Shri Sharad Pawar that he has replied to a letter which I had written to him. In that letter, he has mentioned that the State Government has said that there are no hunger deaths there. If hunger deaths are there in Kalahandi, they will shout. But if there are hunger deaths in Chanchol or Amlasol, they will digest. If it happens in Jalangi, Purulia and Bandowan, they will digest it. This is the problem which is existing. Hunger death is different from political death. All the deaths may not be due to hunger. There may be deaths due to terrorism or there may be State sponsored killings. But of course, hunger deaths are different from other sorts of deaths. We appreciate it.....(Interruptions) If I mislead the House, you should correct me. Tell this to West Bengal Government that hunger deaths are not occurring in Jalangi or Amlasolâ€[...(Interruptions)

MADAM CHAIRMAN: Please address the Chair.

KUMARI MAMATA BANERJEE: Madam, I never interrupt anybody. They know the facts. They are people of double standards. They always speak in two different ways. They say something and do something else. This is the problem with them.(Interruptions)

MADAM CHAIRMAN: Please address the Chair.

KUMARI MAMATA BANERJEE: I am showing this book to the House. Let the Leftists oppose this also. This book is about the bank defaulters. The details are upto 2001. The default is more than Rs. 1,50,000 crore. Why Government is allowing 74% FDI in Banking Sector.‹...(*Interruptions*) This is the latest letter and you should not say that this is also a distorted one. This letter is from AIBMS which is a Leftist affiliated Union. The figure is Rs. 1.50 lakh crore. When it suits you, you will support and when it does not suit you, you will oppose it.(*Interruptions*) This is a public document.

MADAM CHAIRMAN: Please conclude.

KUMARI MAMATA BANERJEE: Madam, if half of my time is re taken by them, then how will I speak? I am showing them this book and I am grateful that the Leftist Union has given me this book. The names of defaulters are given here. Now, if a farmer or an unemployed youth or a common man takes loan from a bank and when he is not able to repay the loan due to family conditions or economic conditions or other reasons, then the bank seizes his property. There are captains of industries whose names figure here. The default amounts to Rs. 1,50,000 crore. They are the bank defaultersâ \in |...(Interruptions)

MADAM CHAIRMAN: There should be no comments like this.

KUMARI MAMATA BANERJEE: This letter shows the details upto 2005. During the time of NDA Government also, I had raised this point and now also, I am raising this issue. Have we got any justice? Even your Government is ten months old now. Now you say that when you withdraw an amount of Rs. 10,000 from a bank, you should pay one per cent as tax. But what about the blacklisted bank defaulters who are few industrialists? They are taking loan from one bank by a particular name and after that, they close their unit, they open another unit and take loan from the same bank or other banks resulting in the suffering of the country. That is why, I request the Government to have a thorough inquiry regarding this issue. There should be a White Paper on this issue…...(Interruptions) I have heard you saying 'no Trina and no Mool'. You are not in the Left now. You are in the right now.

MADAM CHAIRMAN: Please address the Chair and try to conclude. Please do not listen to them.

KUMARI MAMATA BANERJEE: Madam, I am speaking here as a Member of this House and they are abusing me using some words.

SHRI PRABODH PANDA (MIDNAPORE): Leftists are always right.

KUMARI MAMATA BANERJEE: It is not the right track. Leftists mean rightists. You are a great friend of the Congress. You say something and do something. Why should you disturb them?

If you are supporting them, then why are you disturbing them? ...(Interruptions)

MADAM CHAIRMAN: Hon. Members, please keep quiet. Madam, please conclude.

KUMARI MAMATA BANERJEE: Do not adopt double standards. That is why, I think, that this Government must look into the matter seriously. If you have any intention of curbing the black money in this country, then why are common people made to suffer instead of the black money holders? You cannot compare black money with white money. Those who are paying the income tax and those who are keeping the money in the banks have the right to withdraw their money. But the black money holders are finishing our country and the economy. That is why the parallel economy is going on.

Some States suffer from bankruptcy. There are good schemes, whether it is in the NDA Government or in the Congress Government. There are some good schemes for the poor people. But the money is not reaching the people because of the middlemen. They are eating the money. I remember what Shri Rajiv Gandhi said about this. He said that 90 per cent of the money does not reach the common man. That is why I would request that there should be some audit. Are you receiving any audit for the money that is released from the Centre? Do you have any system for auditing that money? In my State, I can tell you that the debt is more than Rs. 1,00,000. It is foreign debt and other debts. If you allow this to go on like this, I do not know whether we will be able to digest this from the economic point of view, social security point of view or from the internal point of view.

Last but not least, the point is about Calcutta. It is a very important city. The State of West Bengal is also important from the historical, geographical and traditional point of view.

SHRI BASU DEB ACHARIA (BANKURA): It is Kolkata.

KUMARI MAMATA BANERJEE: What is wrong if I say Calcutta?

Madam, Calcutta and West Bengal are the gateways of North-Eastern region. They are the gateways of Bangladesh, Bhutan and Nepal. North-Eastern region is the gateway of Burma and China. You will be surprised to know that in North Bengal foreign currency is used. If you go to Government office, you will see them using foreign currency, not Indian currency. As it is a very serious matter, I would request the Government to look into the matter. I would also request the Government to withdraw the tax on the withdrawal of Rs. 10,000. In respect of senior citizens, the *status quo* should be maintained. In respect of salaried class also the *status quo* should be maintained. There is already a hike in the prices of kerosene, petrol, diesel and domestic gas. Everywhere the hike is going on. Already there is two percent Education Cess. Now, we have this 50 paise Diesel Cess. I would request you not to increase the prices every time. Prepare some action plan so that the common people are not made to suffer. ...(Interruptions)

MADAM CHAIRMAN: Hon. Members, this is not good. This is not the way to behave. No running commentary please.

...(Interruptions)

KUMARI MAMATA BANERJEE: I am not your enemy.

MADAM CHAIRMAN: Madam address the Chair.

KUMARI MAMATA BANERJEE: I think enough is enough. If prices rise so high, then it is only the common man who suffers a lot. We all are representatives of the people. That is why we have to take care of the interests of the people. So, whatever you can do for the people, please do it. Please do justice to them. You should check the blacklisted people. Then, I think, people will give you full support for that.

There is no hanky-panky for that. With these words, Madam, I am sorry to say: "Please give me some instructions sometimes - the directions - whether in this House I will be able to speak or not." We are not the beggars. ...(Interruptions)

MADAM CHAIRMAN: Do not say something like this. You have every right.

KUMARI MAMATA BANERJEE: Please one minute. I beg to apologise for this. I am asking one minute from you. Madam, I may not be liked by these people. But, it is also my Sixth term.

MADAM CHAIRMAN: It is nothing like that.

...(Interruptions)

KUMARI MAMATA BANERJEE: If every time they disturb me like this, I am sorry, I am ready to tender my resignation. Do not disturb me like this, because I have also sacrificed everything in my life. I have been attacked ten times because I fight for the people. Madam, I will not take any lesson from the Leftists or the opportunists.

SHRIMATI V. RADHIKA SELVI (TIRUCHENDUR): Thank you very much for giving me an opportunity to speak on the General Budget. My thanks go to Dr. Kalaignar, my leader and a senior Statesman of India and also dynamic leader of the young generation in Tamil Nadu, the Jupiter of Tamils Talapathi M.K. Stalin.

I congratulate our hon. Finance Minister Thiru Chidambaram for this beautiful Budget, especially that the hand-made matches are fully exempted from excise duty. I also congratulate him for reducing 4 per cent excise duty for fully mechanised match production, and for cluster approach to help handloom units by which the sickness of the textile industry can be minimised. Raising income-tax ceiling is a great relief extended to the middle class. Knowledge is power. Our Finance Minister has very generously extended funds for the development of the Indian Institute of Science.

By reducing tax, our Finance Minister has brought out taxation. More and more tax on cigarette is good for health also. For rural development, *Bharat Nirman* Scheme has been specially introduced for developing rural development. The Government has asked the Reserve Bank to give loan to industry and for agriculture at a lesser interest. It is a welcome approach.

Sir, since palm tree work is of a seasonal nature, these people remain unemployed in the remaining period. So, during unemployment period, they should be given monetary compensation and also group insurance scheme should be extended to the palm tree tappers. Moreover, their work involved risk to their life.

In my Tiruchendur constituency, there are a large number of *bidi* workers. Most of them are not having identity cards because they are recruited mainly by the agents or contractors only. So, they are lacking in all the benefits announced by the Government. The Government should abolish this contract system and introduce Monitoring Committee.

Sir, the Central Government has announced a student's scholarship scheme for *bidi* workers' children. But, it has not reached the children properly. This should be streamlined. For the handicapped children of *bidi* workers, suitable Government job should be provided.

In southern Tamil Nadu, there are often communal clashes. To solve this problem, our beloved leader, Dr. Kalaignar has appointed a panel under the leadership of (Retd.) Judge Thiru Rathnavel Pandiyan to find out the cause for communal clash.

16.44 hrs. [Shri Ajay Maken in the Chair]

The panel submitted the report stating that the main reason is due to unemployment problem. To put an end to this problem, our leader Dr. Kalaignar and the then Trade and Commerce Minister, renowned and learned Thiru Murasoli Maran had planned to set up a hi-tech park with free zone in Nanguneri. This will provide jobs to one lakh people directly and more than 2 lakh people indirectly. In my constituency's three districts, namely, Tuticorin, Tirunelveli, Kanyakumari, there are many literates. The literate people after completion of their education migrate to various other states and countries since proper job is not available for them in their birth place. People who could not get job resort to violence which results in communal clashes. Hon. Minister of State for Commerce has already visited Nanguneri hi-tech park site with me and the people living in my constituency are expecting this hi-tech park to come up immediately.

This will curtail communal clashes in southern Tamil Nadu. The hon. Minister should expedite this.

Sir, in my Tiruchendur Constituency, due to the improper flow of the Thamirabarani river, millions of cubic feet of water is being allowed to get into the sea. To prevent this, a suitable project is needed to divert this surplus water to save the masses of Sathankulam. Rathapuram and Nanguneri where water scarcity is a major problem.

I want to request the hon. Finance Minister that he should constitute Welfare Boards for the unorganised sector workers as constituted by our beloved leader Dr. Kalaignar Karunanidhi during the DMK. period.

Welfare Boards are constituted as social security providing various benefits for the members who contribute the initial one time payment of Rs.100. I want to remind the hon. Minister that though in the President's Address there was reference to the unorganised workers yet it is missing in the General Budget.

Even though the Budget has all good aspects, there is a small blemish, that is, the 0.1 per cent tax for the withdrawal of Rs.10,000 and above a day. This will cause sufferings to the middle class people. I humbly request the hon. Finance Minister to waive the 0.1 per cent tax for the withdrawal of Rs.10,000 and above a day. Our beloved leader Dr. Kalaignar Karunandhi also want the Minister to reconsider this scheme. I hope our Finance Minister will consider our leader's request.

With these words, I conclude. I thank you for giving me this opportunity. Vanakkam.

16.47 hrs.

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17.00 hrs.

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SHRI KHARABELA SWAIN: Can he prove it?

१कक- दल्कल्द्र प्रक्रुस्कक्द एककद्द्र : ह इक्क्रुर प्रक्रुस्क स्क्रुर ३क्क्रुहत्क्र्ड हम्।

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्**रहा-कक्षकक्षकः . करकन्एक :** अक्षक्षक व्हास्कक्ष चन्हारकः व्यक्षकः व्यकः व्यक्षकः व्यकः व्यक्षकः व्यक्षकः व्यक्षकः व्यक्षकः व्यक्षकः व्यक्षकः व्यक

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श्कक- दल्कल्प्र प्रक्रमकार एककद्कः : ३ककाक मुक्काक प्रक्रालकाक नक हका†(<u>एककाककाक</u>)

- एक:कक्ष-कक्षक करकल्एक : ३क्काक ब्रुक्त र एककारह ३क्कान् र इहट्गट न्क व्कार्ड। हक्षन्क क्र ३क्काइहर १क्कारहा

१ककः क्रक्षक्रकः क कार्यक्रकः पर्वक (काक्षक्रकक्रकार्वे : द्वकार प्रकार क्रकः व्यक्षक एका क्राञ्च क्राकार क्राव्यक्र हान्य कार्यव्यक्र।

्**रक्षेक्काकककाकः करकन्द्रकः :** अञ्चलक् व्ह्नान्ठ ज्व्रकारह। द्व्यक्त्र ज्व्यकः, अञ्चलकाकाः अञ्चलकाः अञ्चलकाः व्यव्यक्तर व्यव्यकः एउह्नास्य व्यव्यक्ति

SHRI BIKRAM KESHARI DEO: Sir, he is yielding...(Interruptions)

SHRI DEVENDRA PRASAD YADAV: I am not yielding, Sir...(Interruptions)

. स्वान्त्रकान्त्रकान्त्रकाः । करकल्पकः । दृश्कल्प प्रकलः, अक्षकाक अक्षकानकः भक्षकागकः प्रकल्पकः अक्षकः ए स्कृतकः प्रवृत्तः ।

श्वक प्रश्निक प्रमुख्य प्रमु

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१कड- एकडर् कर्न , एकडर हर : . . . इकाकाकडर्ज ३क्डर एक एकटोक्ड- एकड- नक १क्डर एक क्रकाकडर्ज के नक्षकर्ज, के नक्षकर्ज, के क्रकारकडा के€ (<u>व्यक्षकड</u>ाकड)

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<i>्ब्हुब्बु</i> ब्हुदर क्ष्र्र <u>छञ</u> ्चर्क्क इस्क्र स्क्रह्स्थ्व्क क्ष्रक केर्स क् <u>रूप्टक क्ष्रक्क क</u> ्र इस्क्र स्क्रह्म क्रूप क्रा क्रा स्क्रह्म क्रूप क्रा क्रा स्क्रह्म क्रूप क्रा स्क्रह्म क्रा क्रा स्क्रह्म क्रा क्रा स्क्रह्म क्रा स्क्र क्रा स्क्रह्म क्रा क्रा स्क्रह्म क्र स्क्रह्म क्रा स्वा स्वा स्वा स्वा स्वा स्वा स्वा स्व
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एक कर कर कर्ष : ३क्काक ३क्काक का हव्यक्ति ।

্**দর্শকর ক্রেক্টার । সংকর্পকে** ওর্জন ওরজার ক্রোক্টারতে ক্রারজীয়ে। ওরজার ক্রিন্তার জিনাজীর ওরজার ওরজার ওরজার ভর্মকের ক্রিক্টার ক্রিক্টার কর্মকর কর্মকর ক্রিক্টার ক্রেক্টার ক্রিক্টার ক্রিক্টার ক্রিক্টার ক্রিক্টার ক্র

्**श्वरू- प्रकार अवस्त्रकर एक्कर क** श्रिक्त के अवस्त्र के अवस्तर के अवस्त्र क

क्ष्युक्षक्षक्ष एक्षक्षक्ष व्यवस्थिक प्रकार । जिह्नक्ष 2000 क्षा क्ष्युक्षका इस्त्र चित्रक्षका प्रकार प्रकार क्ष्युक्षका व्यवस्था । जिह्नका क्ष्युक्षका प्रकार क्ष्युक्षका प्रकार क्ष्युक्षका क्ष्युक्षका । इस्त्र क्ष्युक्षका क्ष्यका क्ष्युक्षका क्ष्यका क्ष्युक्षका क्ष्यका क्ष्युक्षका क्ष्यका क्ष्यका क्ष्युक्षका क्ष्युक्षका क्ष्यका क्षयक्षका क्ष्यका क्षयका क्षयका क्षयका क्षयका क्षयक्षका क्षयका क्षयका क्षयका क्षयका क्षयक्षका क्ष

SHRI ANANDRAO VITHOBA ADSUL (BULDHANA): Mr. Chairman, Sir, thank you very much for giving me an opportunity to speak on the Budget for the year 2005-06.

Providing stability, progress, development of the country, and also food, clothing and housing to all countrymen is the intention of every government and this influences the Budget every year.

I read the Budget Speech of the hon. Minister of Finance very carefully. I came to the conclusion that it is nothing but a good essay with things like Bharat Nirman.

Over the last 58 years, the Congress has been ruling the country for 50 years. Sometimes they come up with slogans like 'Garibi hatao' and sometimes they declare programmes like the Twenty-point Programme but what is the achievement?

About 30 per cent of our population is below the poverty line and about 27 per cent of our youths are jobless. This is the achievement of successive Congress Governments.

While going through the Budget Speech, I found that the hon. Minister of Finance has cleverly taken the credit for the implementation of programmes initiated by the National Democratic Alliance. For example, in the case of agricultural credit, all of us know that for the first time in the history of this country interest in single digit, that is, nine per cent rate of interest loans were declared for the farmers of this country during the tenure of the NDA Government. The farmers were also provided 50 per cent crop loans, and loans up to Rs. 1 lakh for tractors and other equipment.

Secondly, the hon. Minister of Finance has taken credit also for providing educational loans. It is a creation of the NDA Government. The NDA Government started providing educational loans to students at a low rate of interest up to a period of 15 years.

The Antyodaya Yojana for providing rice at Rs. 2 per kilograms to people below the poverty line was launched by the NDA Government. For the first time in the history of India, Kisan Credit Cards were issued by the NDA Government. The creation of self-help groups was also initiated by the NDA Government.

The financial aid to the self-help group was given by the NDA Government.

Whatever intentions are there, unless proper infrastructure is created, they will be useless. If infrastructure facilities like roads, water supply, electricity connectivity and telephones etc. are not there, whatever you say in the Budget will be useless. I would say that for the first time in the history of India, former Prime Minister Shri Atal Bihari Vajpayee launched the scheme for road connectivity to the villages of more than 1,500 population because of which all schemes were easily reaching the common people.

Our hon. Minister of Finance declared about job creation through irrigation; one crore hectares of land will be brought under irrigation within a period of five years and ultimately one crore jobs will be created. But no specific scheme is there nor any financial provision is there. I cannot understand how these jobs will be created. Secondly, he has taken credit for the textile industry. Our NDA Government had given a package to the textile industry because of which a number of jobs were created. That was the creation of the NDA Government.

I would like to bring one thing to the notice of the hon. Minister of Finance. Mumbai city is giving one-third of the revenue of the country to this Government. It is essential to restructure that city and it is under consideration also. It has been declared to equal this city to Shanghai. But not a single pie is provided by this Government for Mumbai city from which we are getting a good and heavy revenue.

I wish to bring one more thing to the notice of the hon. Minister of Finance about the coopeartive banking industry which is the lifeline of the common people in the country. They are now in crisis. The hon. Minister declared that he would do something regarding this coopeartive banking industry. He has declared a package for the sugar industry and I definitely congratulate him for this. But, at the same time, you may please declare a package for the coopeartive banking industry it will definitely help the common people.

Lastly, I join with hon. Prof. Vijay Kumar Malhotra, the Deputy Leader of the BJP regarding the concerns expressed by him about senior citizens, women and also the salary-earning people. Because of the new taxation structure they are in some loss. I hope it will be restructured and they will be helped.

I think this much is sufficient. Thank you very much.

SHRI ADHIR CHOWDHURY (BERHAMPORE, WEST BENGAL): Sir, I rise to dwell upon a few aspects of the budget proposals presented by hon. Finance Minister of India. The budget proposals have been churned out after due consideration of the needs and aspirations of the common people of India. He has displayed his sheer brilliance and acumen in the preparation of budget proposals. However, a few minor hiccups still remain there and I hope that the hon. Finance Minister will reconsider certain issues, especially the withdrawal tax because he has already admitted that he is not a stubborn person; he is very affable, amenable and polite person.

Some hon. Members have argued regarding the Bharat Nirman. Actually, Bharat Nirman is an integral part of the development philosophy India has been pursuing since Independence. The Budget of this year has been prepared against the backdrop of tsunami disaster, against the backdrop of the recommendations of the Twelfth Finance Commission, spiralling crude oil prices and liquidity hang overs. Already, the recommendations of Twelfth Finance Commission have impacted Rs. 26,000 crore on the economy and it has further aggravated the FRBM norms. However, if we go through the budget proposals, we see that this Budget is intended to provide succour, to provide employment to the poor people of our country.

Sir, as you know, the UPA is founded upon NCMP which is regarded as the Bible of this Government, which is a beacon light of this Government. We follow the six principles on governance and seven priorities on policy action. It is promised to grow the economy to the tune of seven to eight per cent and to generate more employment for a safe and viable livelihood to the common people, welfare and well-being of the farmers and of the unorganised sectors so that the social security could be ensured and there are equal opportunities of employment and education, especially to the SC, the ST, the OBCs and the religious minorities and to unleash creative energies of entrepreneurs, professionals, businessmen and other areas.

Sir, the budget proposals have put a special emphasis on the rural sector. Already a new deal for rural sector has been announced. As far as Antyodya Annapurna Yojana is concerned, 2.5 crore families are proposed to be included. For ICDS, Rs. 3,142 crore are allocated. For Mid-Day Meal Scheme, allocation is to be increased for next year to Rs. 3,010 crore.

As regards the *Sarva Shiksha Abhiyan*, the allocation is to be increased to Rs. 7,156 crore; for Drinking Water Mission, the outlay is proposed to be increased to the tune of Rs. 4,750 crore; for SC & ST Programme the allocation proposed is Rs. 6,253 crore; for Backward Region Grant Fund allocation is Rs. 5,000 crore; for Accelerated Irrigation Benefit Programme (AIBP) outlay is to be increased to Rs. 4,800 crore; and for textile sector the investment has been estimated at Rs. 30,000 crore.

As regards the priority sectors, and flagship programmes falling under the NCMP, the Finance Minister has proposed to provide an additional sum of Rs. 25,000 crore; allocation for education in 2005-2006 will be Rs. 18,337 crore; for rural development, allocation will be Rs. 18,334 crore, subsidy for fertiliser will be Rs. 16,254 crore, expenditure on health is estimated at Rs. 10,280 crore; for National Rural Employment Guarantee, the allocation will be increased to Rs. 11,000 crore; outlay for National Highway will be increased to Rs. 9,320 crore; and the outlay proposed for the National Urban Renewal Mission is Rs. 5,500 crore. However, the Opposition is not contented with these measures.

A man who is not contented with what he has will not be contented with what he would like to have, and there lies the problem. Herodotus said that: "I am satisfied that people are less confident of what we say than what we do." Actually, the former NDA regime had strived hard to deceive the Indian people by some high-blown rhetoric or by some high-blown rigmarole under the rubric of India shining. We also plead for a shining India, but we plead India to shine for all. We do not plead India shining for a few. Therefore, our reform is directed to create public good, instead of private wealth.

A new deal for rural India has already been announced because it has been observed that a fast developing economy like India cannot afford to ignore agriculture. It has been found that between 1992 and 1997 agriculture has been growing at 4.7 per cent, and later it was receded to 2%. In 2003-2004, we got a bonanza of 9 per cent Because there lies some lacuna, and gap specially, in maintaining the irrigation assets, agriculture investment, etc. Therefore, the new deal for rural India has prescribed a number of measures, namely, to reverse the declining trend in investment in agriculture; the credit flow to the farmers has already been stepped up to the tune of Rs. 1,08,000 crore; there is increase in public investment in irrigation and watershed development; there is increase in fund for agriculture research, and extension; a single market for agricultural produce is being created; there is investment in rural healthcare, and education; investment in rural electrification and rural roads; steps are taken for setting up of

commodities future market; ensure against risk in farming, and rural business; etc. ...(Interruptions)

MR. CHAIRMAN: Please conclude your speech. The time given to speak on an issue is given to the party.

SHRI ADHIR CHOWDHURY: Under the Crop Insurance Scheme, we have not been able to cover much sown area. Secondly, private insurers have not been induced into the agricultural insurance sector, which needs to be looked after. How much sown area has been covered by Insurance?

Our Government has been able to contain inflation. The Wholesale Price Index which shot up to 8 per cent has been brought down to 5.01 per cent. The consumer price level which shot up to 5 per cent has been reduced to 4 per cent. It has been possible by reducing the import duties and tightening the monetary policy. Already we have the privilege of a robust foreign exchange reserve and a modest external debt.

Sir, the engine of growth of any economy depends upon trade. A developing country like India has various advantages in production of primary products such as tea, pulses, coffee on the one hand, and engineering goods, software etc., on the other hand. We are a developing country and we have the privilege to direct the flow of investment to that sector where we can derive more benefit. Keeping this in view, the Indian Government has been pursuing a long-term trade policy, which has been yielding tangible results. Already our foreign trade has touched 75 billion US dollars and within a span of five years, according to the promise given, it will reach 150 billion US dollars. Now, the share of Indian trade in the world market is as meagre as 0.8 per cent. It has to be increased to 1.5 per cent within the next few years. In that direction, we have been pursuing our trade policy.

I must congratulate the hon. Finance Minister for allocating Rs. 52 crore for undertaking an anti-erosion programme in West Bengal and other States. Over the years, people of West Bengal in general and Murshidabad in particular have been agitating over the erosion problem, which has drastically altered the geographical expression of Murshidabad, Malda and other districts. I would again request the hon. Finance minister to allocate more funds because given the magnitude of the erosion problem, this fund seems very meagre.

Starvation deaths have been occurring in West Bengal. In Amlasol, Jalangi and in various places, starvation deaths have occurred. The fact is that our Government has already acknowledged that due to poor delivery mechanism, food has not been reaching the poor people. The Government has been trying to revamp the system, but the primary responsibility lies with the State Government. That is why, we cannot accuse the Central Government for the starvation deaths occurring in West Bengal.

Actually, Sir, we are now passing through the age of post multi-fibre arrangement as the quota regime has been phased out. In the post-ATC, a wide opportunity has been opened up for the Indian textile sector.

In the textile sector, jute industry is also a component.

Sir, I represent West Bengal which is the largest producer of jute in the country.

MR. CHAIRMAN: Please conclude. Other Members of your party will not get a chance.

SHRI ADHIR CHOWDHURY: I would like to draw the attention of the Finance Minister to the problem of Jute Sector.

More funds should be allocated to ensure that jute industry in West Bengal survives. Already a Technology Mission has been approved with a corpus of Rs.500 crore. However, that fund has not yet been made available so far as my knowledge goes. About forty lakhs of cultivators are growing jute in the State. Jute sector is providing direct employment to about 2.41 lakh workers, and in tertiary, employment to about 1.41 people. So, special emphasis must be laid on the jute sector.

Before I conclude, I would like to quote a few lines from Kautilya's Artha Shastra:-

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"ख्रान्डक, रक्करक्क, रक्करक्क, रक्करक, रक्
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They can be roughly translated into English as:

"In the happiness of his subjects,

Lies the King's happiness;

In their welfare, his welfare;

He shall not consider as good, only

That which pleases him;
But treat as beneficial to him.

Whatever pleases his subjects. "

The Kings have now been transformed into Governments. Our Government is very much sensitive to the poor people, and to the plight of the common people in India.

MR. CHAIRMAN: Shri Rajiv Ranjan Singh - Not present.

Shri B. Vinod Kumar - Not present.

17.44 hrs. [Shri Arjun Sethi in the Chair]

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MR. CHAIRMAN: The Minister of State is present here.

...(Interruptions)

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MR. CHAIRMAN: Shri Shailendra Kumar, please wait for a minute. Please hear me.

There are many hon. Members to participate in this discussion. If the House agrees, we may extend the time of the House by another two hours.

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN: Okay, thank you. Shri Shailendra Kumar, you may now continue your speech.

18.00 hrs.

বাশক্ষত্ম ক্রেপ্কেন্ড বদক্ত काकाकाकाकाकाका कार्या । कार्य प्रकार कार्या क्ष्मरक्षर इ.ए.क्ष्मरक्ष क्ष्मक्षक्ष क्षम्बर्भक्ष क्षम नकार जिस्सा है। जिस्सा कार प्रमाण जिस्सा है। जिस्सा कार प्रमाण जिस्सा है। जिस्सा कार प्रमाण जिस्सा कार जित कार जिस्सा कार जिस्सा कार जिस्सा कार जिस्सा कार जिस्सा कार जिस् इसक्त्य हम , क्षक्राक्ष , , क्षक्षाक्ष क्षक्र , क्षक्ष , क्षक्ष , क्ष्म , क्ष्म , क्ष्म , क्ष्म , क्ष्म , क्षम , क .खक्रक्ये.ब्रिंजि.चं.क्रक्य च्लब्सक्य चल्लाक्य हरेत 'क्यक्य ख्ये कं जिल्लाक्या क्रिके 'क्यक्य ख्ये क्रिके क्रिके क्रिके क्रिके व्यवस्था क्रिके क्रिक ्कहरून्क *उन्ह*ा का सक्याने का सक्याने का सक्याने का सक्याने का सक्याने का सक्याने का सक्यान का सक्य क्षक्र स्वयन्त्र प्रकार अक्षाक्षक क्षाक्षक्षक क्षाक्षक्षक क्षाक्षक क्षाक क्षाक्षक क्षाक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षाक्षक क्षा व्हरहरू अक्तकद्रदक्तक व्कक्त एक्स्एरक व्कर्ष्यक क्रार्क क्रार्क क्रारक व्कक्त व्कक्त व्कक्त व्कक्त व्कक्त व्कक्त व्यक्त व एक हा हे कहार हे करके काल करता कालकर कालकार कालकार कालकार कालकार कालकार है है। उस प्रकार कालकार कालक . विकास के स्वास्था के साम के साम के के सम्पर्ध के समाम सम्पर्ध के सम्पर्ध के समाम समिति के समिति ह+। व्ह्रकाप्हास्क्रज्ञ इएक अस्क्रह्म अस्क्रह्म अस्क्रह्म स्व्यास्त्रप्रस्क्र ध्यस्क्रान्क दह।

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SHRI M.P. VEERENDRA KUMAR (CALICUT): Sir, I only want to dwell on two aspects, namely, agriculture and WTO. It is commendable that the hon.

Finance Minister has said that we would give a lot of credit to farmers. You are creating infrastructure for farmers. It is all very good. But will it help them in the long run? Now we are discussing agriculture in Geneva. I do not want to go into the details of that. What will happen? By the time we conclude the whole thing, the entire market will be open to the multinationals. They will come here and occupy our agricultural sector. The World Bank is asking us not to give domestic subsidies. What is happening? Subsidies are given whether in the green box or otherwise. There is domestic subsidy worth 375 billion dollars. They also get export and other subsidies. In our negotiations, they have said that they are prepared to reduce export subsidy by 20 per cent every year for the next five years. But other subsidies would continue. With such a loaded subsidies, when the food grains are imported from those countries even with all the infrastructure and credit which we are giving to the farmers, will they be able to face them? They can compete in the farmers of the United States if they are given a level playing field. But can they face the Government of the United States? So, this is going to destroy our agriculture.

The World Bank have told us to diversify our agriculture to horticulture. The funds are being provided. It is wonderful. What is the argument? One of the arguments is that – if I am quoting correctly – since production of wheat and rice is water intensive, we go to horticulture. It would increase your export. It has been found that by resorting to organic farming, seven times less water is necessary for wheat and rice production. So, now we are going to divert the entire thing to horticulture for export. What will happen?

India is a country which is self-sufficient in food grains. But now we are driving the entire economy, by diversification on the instructions of the World Bank and the WTO, to be totally dependent on the United States of America and other Western countries. Should that be allowed? Whenever it comes to the question of agriculture, we say it is a State subject. Two days back, in the Kerala Assembly, the Agriculture Minister said that the import of pepper is destroying the economy of that sector.

Sir, I am coming from the Waynad area where percentage-wise suicide is the highest in India. Prices are coming down. Did ever the Government of India discuss with the State Government when they entered into FTA with SAARC and other countries? The Agreement was signed in Delhi but the consequences of that Agreement would have to be suffered in the States. Who takes the decisions? Should Government be only a communicating agency for the decisions taken in Geneva or in Washington just to tell us that these are mandatory things and that they cannot do anything about it? Could it be allowed to go on like this? Only two per cent of the entire economy of the United States is associated with agriculture. What about us? What is going to happen to all that we are providing for agriculture? The Government says that it is a mandatory agreement.

Sir, in 1994 in Marrakesh we signed an agreement. Was Parliament informed? Over a hundred crore people in India, we are bound by this agreement but we do not know what is happening. Do you not think that our sovereignty is impinged? Should anybody tell us as to what we should do and what we should not do? Institutions like the World Bank, the IDBA, the ADBA are imposing conditionalities and saying that we have to do this. As if they are sitting in the Government and telling us what to do and what not to do and how to restructure the Government. Just to borrow some money from these institutions, should our sovereignty be impinged? Should we be so helpless that we cannot do anything to save our country? Privatisation is all right. But what happening, is it not corporatisation?

Sir, I would like to mention just two points. First, take the case of agriculture. We are talking of BPL people here. In the United States, the Multinational Corporations are controlling agriculture. I want to inform the House about two people who are getting agricultural subsidy in the United States. One is Mr. Ted Turner, who is a multi-billionaire and the other man is Mr. David Rockfellar. They are recipients of subsidy in the United States. Here, we have no responsibility towards the people of our country. The people in Geneva and Washington tell us as to what we should do. They have the authority and we have the responsibility. Do you not think that this is the time to think collectively as to how to stop this plunder? Should we give ourselves in to the Multinational Companies to dictate terms to us? Should we allow these Multinational Companies to come to this country and sell genetically modified seeds and transgenic seeds and dictate terms to us, allow them to destroy our agriculture, destroy our poor people? We cannot allow this and it is time to fight back.

Sir, on the water front I would like to submit that for thousand days people in a place called Placcimada in the State of Kerala are struggling for their rights to get water. I have the figures with me here. About 650,000 cubic metres of water every year is drained from that place by companies like Coca Cola and Pepsi. It is their own revelation. The actual figure is much more than that. As a result of that not only ground water has been depleted but surface water has also been polluted.

Sir, about four to five days back, one lady by name Mailamma, a *dalit* woman – she is still fighting with the MNCs to get water – came to Delhi. She told me that she wanted to meet the Prime Minister and other important people here. I asked her as to why she wanted to meet them. She has come here neither to get any subsidy, nor for getting any infrastructural facilities, but to get redressal of her grievance and the grievance is that the Mailamma should be allowed by the Multinational Companies to fetch water from her own well. The mighty Government at the Centre spends Rs. 80,000 crore a year to defend our country. But would this Government be able to give drinking water to Mailamma in Placcidmada? We can fight enemies. we can fight armies. But today the question is, how do we fight the Multinational Companies? Are we not responsible for the people of Placcimada who want their water? It is because we cannot disturb the corporate entities in Atlanta. They decide whether Mailamma should have water or not and the mighty Government of India cannot give an adivasi woman her own water from her own well and get an entry there. What type of Government we are running?

Coming to watershed management, what is the directive of WTO? Cost water! Do not subsidize water. Should we treat water as a commodity? Without water can any species live? Water is a right. Can we agree that water is a commodity? When we have lost power to regulate people from taking ground water, whether it is in Kalapara or Mediganj or Plachimada, the multinational companies are entirely draining ground water from here. Can we stop them? How can we tell them that you go for rainwater harvesting? Can we control them? Sir, they are taking away our rivers. Tehri Dam is being built. Water is going to be taken, to be sold to whom? To those companies? If you do not get them enough water, they fine Rs. 50,000. For whom? The multinationals can export water and they can plunder our water. What type of dictation is this from the World Bank? This is very painful. I do not want to comment on this. There are poor people in this country.

The Finance Minister, Mr. Chidambaram is my great friend. I had worked with him in 1996 when I was the Minster of State for Finance. I had the great luck of coming with him when he presented his Budget to Parliament. He is a wonderful person. But did he go to Warangal of Andhra Pradesh? Did he go to places in Karnataka where farmers have committed suicide? With all my respect to my great friend, Mr. Chidambaram, he goes to find the sensex figures of Mumbai Stock Exchange. Farmers do not know about sensex figures. There are poor people in the country and their problems have to be addressed with all our analysis and with all our concern. Don't you think that you are slowly being driven to a position where we are handing over our country to the interest of the corporates? I do not want to dwell much on that.

Coming to the service sector, why should we open the service sector to the multinationals? What happened to the Mumbai route? When our own people in this country can run it and can manage it, why should we invite them here? Is it a doctrine? Are we saying that we do not do whatever we can do, so do it for us. Is FDI such a sanctimonious thing for us to accept? Are we not allowing 100 per cent FDI investment in agricultural land? Tomorrow some multinational may be buying hundreds and thousands of hectares of agricultural land in this country. Do you want another colonial country to come and occupy us? They will buy our country. They are not coming with military. They are coming with dollars and they are more dangerous than bullets. On this, I am cautioning the Government. Of course, my Party is supporting the Government from outside. We are supporting this Government. But this Government must be concerned with our future. What is going to happen to this country in future? When we talk about globalisation and when we point out as to what is happening with globalisation, immediately fingers point out at us that we are against development. Development does not need surrendering our rights, our sovereignty and our country's destiny to multinational corporations.

SHRI NIKHIL KUMAR (AURANGABAD, BIHAR): Sir, I rise to speak in support of the Budget. In fact, I find it very unusual that people are opposing this Budget. It is essentially a breakthrough Budget and I will explain how. This is a Budget which is oriented towards development. It takes forward the policy of liberalisation that was initiated by our Prime Minister fourteen years ago, when he was the Finance Minister. It is one single reason for India's economy being what it is today. Our Finance Minister was faced with the difficult task of relating the Budget to the common man, the *Aam AAdmi*. It is this *Aam AAdmi* about whom Soniaji has been talking about to which the people of India have reacted with great enthusiasm and expectation.

I am very happy to say that the Finance Minister has balanced the heavy demand for development, with concern for the common man. He has laid down a road map for India's development. It is rare that a Finance Minister can find resources worth Rs. 1,72,500 crore as Gross Budgetary Support, which is 17 per cent more than the last year's Budget. He has earmarked an amount of Rs. 25,000 crore for some flagship programmes. I would say that he has performed some kind of a miracle mainly because, while he has done all this, he has done it without any substantial rise in either direct or indirect taxes, or increase in the fiscal deficit or abetting inflation. Above all, he has produced a Budget which has national consensus.

I am firmly of the view that it has set India on its way to becoming very soon a member of the developed nations of the world. It will be possible for us to wipe off the tears from the eyes of every Indian and 'keep our tryst with destiny', that Pandit Jawaharlal had spoken of. If I say this, it may appear a little high sounding. But the stock

market, which is the *sutradhar*, had registered a push of 6,000 to 7,000 points immediately after the Budget was presented. This is very rare and in fact, it has never happened in the immediate post-Budget weeks. That is one great certificate that the Finance Minister has been given. We should accept it. I also commend the Finance Minister for widening the scope of poverty determination. This also has happened for the first time. He has gone beyond the calorie-based poverty indicators and instead has used illiteracy, disease, infant mortality, malnutrition, absence of skills and unemployment as indicators.

This, of course, will bring me to my home State, Bihar. As I go along I will come back to it. I shall confine myself to some observations about the budget. We should praise the Finance Minister for displaying immense courage in pushing through the Employment Guarantee Scheme about which I have heard much skepticism. But we must understand that this Scheme is not merely a lollypop. It is a means to pump purchasing power into the hands of the people who are living in absolutely rural areas of this country. Of course, the money will have to go to the roots and I am sure good governance will enable this to reach the roots. When that happens, I foresee the regeneration of the economy. With the incremental rural purchasing power, howsoever small it is, there is bound to be an aggregation in the demand for goods and services. It is this demand for goods and services that needs to be addressed if we have to build up on our efforts to increase employment potential.

There is another sector in which the Finance Minister deserves commendation. It is in 'Skill Development'. I fully endorse what he has said about employability of young people. The Rs. 500 crore that he plans to spend on this is a very worthy investment. In fact, it is here that I must refer to what my colleague had earlier said. He had said that India, even before it could pass through an Industrial revolution it is already in the Information Age and Knowledge Age. It is indeed a fact. It is this which the Finance Minister has accepted, acknowledged and has addressed this Budget in a contemporary manner. He has done it knowing that the days of the lathes and milling machines are over. These were machines of the mechanical era and they have very little use in the new environment of computers and numerically controlled machines. In fact, who knows that even these machines may be replaced by the Nanotechnology very

soon? Therefore, the amount of Rs. 500 crore which he has earmarked for this sector is okay. If, at all, I have an objection, it is that it seems to be a little insufficient and needs to be increased. But, along side this, there is need for the mindset of our young people to change. There seems to be a mindset that they must do only one type of work. They must do work only on some kind of a machine. This mindset has to change. I would suggest that the Government should take upon itself the task of organizing continuous skill upgradation. For example, retraining people upto the age of 50. Otherwise, we will soon have people who are unemployable over the age of even 40. Then, we will be faced with a serious problem. So, skill upgradation has to be kept in mind. The Finance Minister spoken of ITIs tying up with local industries. This is good as far as it goes. But the ITIs will need to tie up also with bank credit and self-employment schemes so that people can set up businesses in mechanical repairs, car servicing, tractor mechanics, diesel pump maintenance, computer maintenance and so on. This is very necessary to enable people to survive productively in the current century. If this is not done, then we will have in our hands many ITI-trained young men who will be unemployable and who are unemployed. They will have to settle for such jobs as railway porters and gangmen. They certainly do not look forward to that kind of a future. That will be creating some kind of discontent. As you all know, already we are in a stage where there is a great deal of discontent which has led to the spread of left-wing extremism. If, at all, the problem of left-wing extremism has to be countered, it has to be done by seeing that the people in this country have employment and are more contented and, therefore, this suggestion of tying up ITI trainees with the bank credit, self-employment is good and should be implemented.

Another initiative that I must commend the Finance Minister for, is his grand plan to take roads and the broadband connectivity to every village, the move to complete electrification of all villages, putting up a chain of agroprocessing industries, railways and port development as well as upgradation of airports. But, that will mean, once again, a change of mindset. There is a general feeling that ...(Interruptions)

MR. CHAIRMAN: Please conclude.

SHRI NIKHIL KUMAR: Please allow me to conclude. I will not take more than 5 minutes. We must get out of the mindset of getting only the Government jobs.

MR. CHAIRMAN: You can complete it within two minutes.

SHRI NIKHIL KUMAR: I will try my best. But the jobs will now be in development projects like ports, airports, hotels and hospitality business. Huge public and private investment in these areas will have to be done.

It will come and when it comes, it will create a great deal of employment potential.

I now come to my State of Bihar. I would repeat what my colleagues have said earlier that Bihar is extremely

backward. If we see the *per capita* income, it is only Rs. 3707 against the national average of nearly Rs.13,000. It is estimated that Bihar's *per capita* income will rise to nearly Rs.15,000 by the year 2009-10 while the national average by that time would have gone up to Rs. 28,045. If we manage to achieve a national growth rate of 10 per cent by the year 2020 as desired by the Rashtrapathiji, Bihar will have to grow at the rate of 15 per cent from now on for the next 15 years. That will need an annual investment of nearly Rs. 38,000 crore. I am well aware of the fact that this is a highly impractical amount for us to find. So,even if we go by what the Rashtrapathiji has said that there should be an annual national growth rate of 10 per cent by 2020, it will still mean that Bihar will need something like Rs.25,000 crore as additional investment. I know the hon. Finance Minister is wise. He is ingenious. I would appeal to him to find somewhere, through some ingenuity this amount for investment in Bihar. Because, if you leave out Bihar, you cannot have a developed India. Therefore, for a developed India, this investment is very necessary in Bihar....(*Interruptions*)

I would also like to make some small suggestions. Please give me a little more time. I will make a few suggestions.

First of all, the withdrawal tax and the fringe benefit tax need a re-look. I am told that the Finance Minister is already thinking about it. If he is, he is welcome and we hope he will do something about it.

The second is the restructuring of the personal income-tax. It is good. It leaves about Rs.1 lakh with the middle-class to do whatever it feels like with it. But I would suggest that some concession should be given to those who spend money on looking after aged parents. This is a particularly India social phenomenon. We would like our parents to be looked after by the sons and daughters rather than sending them to old-age homes. My request to the hon. Finance Minister is that he may kindly consider giving some kind of a concession to this.

The third point about a very ambitious scheme of Food-for-Work throughout this country and 150 districts have been selected. I am unable to understand why my district of Aurangabad in Bihar was left out of it especially because it is a backward area and is infested with left-wing extremism. Particularly, this year, it was struck by drought. It should have been the first one among the districts of Bihar to have been so included. But it has been left out most inexplicably. I hope that the Finance Minister will kindly redress this grievance by providing additional funds. It will have to be included in the districts meant for Food-for-Work Programme....(Interruptions)

The next point is that power in Bihar is a problem. It has an assessed need of 1500 megawatt of which Bihar produces only one third. This is a serious position because the rest of the power comes from outside. This is so despite the fact that Bihar has today Barauni, Kanti, Barun power projects. But, of these, only Barauni is working and that also is working to only one-third of its capacity. There was a proposal mooted as far back as 1989 to put up a 2200 megawatt power project at Nabi Nagar in Aurangabad district. It was to cost Rs.8000 crore. Now, it is 16 years. There has been no progress in this....(*Interruptions*) I would appeal to the Government of India to do something to see there is provision for expenditure to be incurred on the Nabi Nagar Super Thermal Power Project.

MR. CHAIRMAN: Please conclude. You have already taken 15 minutes.

SHRI NIKHIL KUMAR: I will conclude. Bihar is always inundated with floods. I am going to be very brief about it. We need to see that some kind of an arrangement is made for permanent protection against floods. This is possible only if there are suitable preventive arrangements made on the rivers coming into Bihar from Nepal particularly Bhaghmati, Kamalabalan, Gandak and Kosi. Apart from this, there is another river that comes to India from Nepal on which we can put up hydel projects....(Interruptions)

প্রক্র - ক্রা ক্লাক ক্রন্থকর (বরুজ্বাক্তর) : ওরুজ্ব ওরুজ্বাক্রক বরুজ্ব ক্রাক্ত ডরুক্তার করু ক্রাক্ত করুজ্ব করে করুজ্ব হল।

MR. CHAIRMAN: You have already mentioned everything.

MR. CHAIRMAN : … provided the Nepal Government agrees. Please conclude. I am very much constrained of time.

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more than 30 hon. Members want to speak. How can I accommodate?
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MR. CHAIRMAN: From the Congress Party's side, 21 hon. Members want to speak. From the Opposition's side,

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"Under the Fiscal Responsibility and Budget Management (FRBM) Act, I am obliged to wipe out the revenue deficit by 2007-2008. However, the National Common Minimum Programme (NCMP) has proposed that we do so by 2008-2009."

- स्त्र बहुत्वराक्षाक्षक व्यवस्था व्यवस्था

"In my view, 2008-2009 is a more credible terminal year. It will also coincide with the term of this Government."

This is where I have my doubts.

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"Meanwhile the Securitisation Act, 2003 has transformed the so-called NPAs of public sector banks into a treasure-trove. Such PSU banks with NPAs in the category of one crore and above alone are valued at three lakh crores and command a lien over property worth 60 lakh crores. Now, this is the treasure which every foreign bank is eyeing."

त्रक्षक देशक देशक क्षान्त्रक क्षान

"The provision in paragraph 86 of the Budget Speech 2004-05 to make this debt tradable will enable the banks and their prospective new owners to appropriate a sizeable chunk of these riches."

This is where his doubt is and you have to look into it very seriously.

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"In the name of modification, it seems the UPA Government has reproduced a pilot project of the former NDA Government for the welfare of workers in the unorganised sector. The Unorganised Sector Workers Bill was introduced earlier."

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"that Khadi and Village Industries Commission (KVIC)â€;"

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KVIC with effect from 14th October, 2004. This is what the Government has done which talks about Gandhism. Now you have abolished KVIC. অনুন অনুন্তৰ ব্যৱহান্ত অনুন্ত অনুন্ত

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Now, you have to make sure about one thing. इस्त क एक क्रिक्सिक्स एक क्रिक्स क्रिक्

MR. CHAIRMAN: Please conclude now.

SHRI LAKSHMAN SINGH: Sir, I have to speak. I have hardly spoken.

MR. CHAIRMAN: You have already taken more than ten minutes. Please conclude now.

१कक्षक <mark>१कम् क कर्मकर ः</mark> एकक्षक्षक वक्ष्या स्वयंक्षक अक्षयंक्षक । इस्य १क्ष्यक । वक्ष्यक | वक

MR. CHAIRMAN: You just mention points only.

SHRI LAKSHMAN SINGH: Sir, this is very important.

MR. CHAIRMAN: But there is no time.

१९८४ : १८१४ : अर्था के क्रिक्ट : अर्था के अक्र एक अक्र प्रक्र के अक्र के अक्ष के अ

It says, "Meanwhile, the Secretary of the Ministry of Environment and Forests is reportedly asking for further proof that there is indeed a crisis."

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MR. CHAIRMAN: Please conclude. There is no time.

ও্তমাজকাজ 24,584 । জ্বাহ্বাক্ত জার ক্রাক্তাক্ত জার ক্রাক্ত

Shri Chidambaram quoted the words of Saint Thiruvalluvar. If you do not look after the backward States, they will not improve. You have got a Backward States Commission.

ওক্ষাজাক 25 ह। ত্রিক্স জেগ্রুছ জারুপজ্যের জারত নিজন প্রকর্ম ह। এক জারত্রাজার হপরজার ভারত্রের জারতির জারতির জারতির জারতির করার্ত্রিক লাভি প্রকর্ম জারতির জারতের জারতের জারতির জারতির জারতির জারতের জারতির জারতের জারতের জারতের জারতির

"Pini Inmai Selvam Vilaivu Inbam Emam

Ani Enba Nattirkku Iv Iyndhu."

My Tamil language is not good. I want to learn it.

हकः क्षित्रपांक्रकः। त्याकः हेक्कान्तः देनकः क्षित्वः हिन्दः विद्याक्षाकः, त्याक्षाक्षाकः, विद्याद्वाक्षाकः, विद्याक्षाकः, विद्याक्षाकः, विद्याक्षाकः, विद्याक्षाकः, विद्याक्षाकः, विद्याक्षाकः, विद्याक्षाकः, विद्याकः, विद्याकः,

. कहकन्यः अक्षप्रकाकः क्रद्रस्कः ब्रह्मस्काकः क्राक्षः स्क्राक्षः क्राक्षः क्रान्यः स्क्रान्यः स्क्रान्यः स्क्रान्यः

MR. CHAIRMAN: Now, Prof. M. Ramadass.

You have only six minutes' time. Please speak.

PROF. M. RAMADASS (PONDICHERRY): Hon. Chairman, Sir, on behalf of the Pattali Makkal Katchi and its Founder-President, Dr. S. Ramadoss, I commend the Union Budget for 2005-2006.

In fact, we compliment and congratulate the Hon. Finance Minister for presenting a full-fledged and an all-embracing Budget which is very widely hailed in the vernacular Press as well as by the different sections of the society. In our view, the Budget addresses not only the issues of economic growth but also for the first time, there is an explicit recognition in the Budget that growth is meaningless unless there is social justice to the common and downtrodden people of this country. In that respect, we consider this Budget as a Budget for growth and social justice. What is admirable is that in the backdrop of a number of constraints, both economic and social constraints, facing the Government, the Finance Minister was able to balance between the needs of social spending as required by the Common Minimum Programme and the needs of fiscal consolidation. He was able to arrive at a balance between them. Therefore, we fully appreciate the measures of the Government as shown in the Budget.

Budget, as we all know, cannot find permanent solutions to the permanent problems. It has to address the current issues facing the people and the economy. And looked at from this perspective, this Budget carries forward all the messages of what is required in the present context. For example, the Common Minimum Programme has mandated certain things. The Tenth Five Year Plan has asked the Government to do certain things. The Fiscal Responsibility and Budget Management Act calls upon the Government to do certain things. The macro economic issues of the country also require certain imperatives.

Now, we find that this Budget combines all the measures that are required, and carry forward the message of the common man. Besides, the economic reforms that we have initiated are carried forward, and the Budget promises, assures

employment, income and food to the people. What else can we expect from a Budget?

Prof. Vijay Kumar Malhotra, the Deputy Leader of the Opposition, when he opened the discussion, made a statement that this Budget is an anti-people Budget. I am afraid that he was uncharitable in his remarks. What does he mean by that? In what respect, the Budget happens to be anti-people? Has the Budget unleashed tax burden on the people? Or has it reduced the expenditure on schemes meant for poverty or employment or for water supply or for sanitation? It has increased the outlay for all the social sectors. Therefore, there is no grain of truth in saying that the Budget has become anti-people. On the other hand, the Budget tries to please every section of the society. It only reminds me of Professor Jeremy Bentham, a renowned economic philosopher, who said that the objective of a Government should be to ensure the greatest happiness of the greatest number. If you look at this Budget, you will find that it touches on every section of the Indian society. Therefore, it has to be hailed as a Budget for maximum welfare with minimum cost. What else is not there in the Budget? You take, for example, employment issue. The Hon. Finance Minister has converted the National Food for Work Programme into a National Rural Guarantee Scheme, and has increased the outlay from Rs. 4,020 crore to Rs.11,000 crore; an increase of 173.6

per cent. This is something unheard of and unprecedented in the Budgetary history of India. For any scheme, on a year to year basis, there has never been such an increase of 173.6 percent, and this Budget shows the concern for employment generation in the country.

The announcement of a National Rural Health Mission, increased coverage of Antyodhaya Anna Yojana, expansion of ICDS Scheme with the creation of 1,88,168 additional Anganwadi Centres, increased allocation to Mid-day Meal Scheme, creation of a non-lapsable fund called Prarambhik Shiksha Kosh under Sarva Shiksha Abhiyan Scheme, efforts to provide drinking water facilities, extension of total sanitation campaign, programmes for SC/ST, women & children, minorities and the establishment of Backward Regions Grant Fund and Rural Infrastructure Fund would bring cheers to rural masses and add impetus to the rural initiatives.

Now, the launching of Bharat Nirman Scheme, from all points of view, is a laudable effort on the part of the Government, and for the first time the Government tries to understand that the spirit of India lives in villages or in the rural areas. It only reminds me of Mahatma Gandhi. The speaker who spoke ahead of me quoted, rather misquoted, Mahatma Gandhi and said that this Government is crushing the philosophy of Mahatma. But, through the Bharat Nirman Scheme, the Government is trying to revive the rural area, where the heart of India lives. Therefore, the fractured heart of India would now get good diffusion of blood, and it would remain hale and healthy when the Bharat Nirman Scheme is implemented. It is a unique feature, which we appreciate on behalf of Pattali Makkal Katchi.

18.58 hrs. [Shri Pawan Kumar Bansal in the Chair]

The other aspect of the Government Budget is that it has really realised the significance of investment. Investment, coupled by a multiplier effect can create additional income and employment in the economy, which alone is the surest antidote to poverty and unemployment in this country. The Finance Minister has really realised the need for finance in the agricultural sector, in the public sector enterprises, in the industrial sector, in the infrastructure. Wherever it is required, he has increased both the capital expenditure and the revenue expenditure, which needs to be appreciated. Moreover, in agriculture, he has understood that the priorities are infrastructure, water management, crop diversification, horticulture and research. Textile and sugar industries have been given a greater importance, and the most important aspect of this Budget is this.

MR. CHAIRMAN: Please try to conclude.

PROF. M. RAMADASS: I was given at least 6 minutes.

MR. CHAIRMAN: You have already taken 8 minutes. I am saying, please try to conclude.

PROF. M. RAMADASS: I have to speak.

MR. CHAIRMAN: Try to conclude. Time is according to what we have allotted to different political parties.

PROF. M. RAMADASS: I am only saying the deserving part of the Budget.

19.00 hrs.

The next important aspect which fascinates me is the continuation of the tax reforms which were initiated in 1991 by the Hon. Prime Minister, Dr. Manmohan Singh. We have now simplified the tax procedures. We have introduced an element of modernisation of tax rates, which leads to greater compliance. We have tried to increase the share of tax revenue in the total revenue, which increases the progressivity in the total structure; the revenue neutral effect of indirect taxes has been ensured and there has been a rationalisation of indirect taxes also.

Another important aspect of this Budget is that it has accepted all the recommendations of the Twelfth Finance Commission. It has opened up a new era in Centre-State relations in the country. The Sarkaria Commission and various other Commissions which have gone into the issue of Centre-State relations have said that the non-devolution of resources in adequate quantities to the States has been a matter of dispute. ...(Interruptions)

MR. CHAIRMAN: I am sorry for interrupting you again. Please be very brief in your points. The time allotted is over. Please make your points very briefly. That is all I could tell you. Please try to conclude in two minutes.

PROF. M. RAMADASS: I am the only Member to speak from my party.

MR. CHAIRMAN: I just hate to interrupt you but the time allotted is already over. I would not like to do that.

PROF. M. RAMADASS: If I talk anything irrelevant, you can stop me.

MR. CHAIRMAN: I know, you would not talk anything irrelevant. That is why I hate to ask you to conclude.

PROF. M. RAMADASS: Although the implementation of the recommendations of the Twelfth Finance Commission would cause a greater fiscal impact on the Government the Central Government has taken up all the recommendations in toto and said that it would provide necessary assistance to the States. This year alone, the Government is going to bear a responsibility of Rs. 26,000 crore for transfers from the Centre to the States, which is equivalent to 0.7 per cent of the GDP of this country. This means that the Government is establishing the principle of 'Co-operative federalism', which was propounded by Dr. B.R. Ambedkar in his Ph. D. dissertation. He said that the "Centre was for all the States and all the States were for the Centre". Therefore, a real approach of co-operative federalism has been established by this Budget. It has to be appreciated.

I should also say that there are certain concerns which must be addressed by the Government. The first concern of mine is this. It is not the quantum of the total investment that is important; it is the quality, to what extent the investment that we make brings impact on the people, which is more important. The second concern is that there are many overlapping schemes both in the Rural Development and in the Urban Development Departments. These schemes have to be streamlined so that we could have maximum benefits at minimum cost.

The Budget provides some relief for Scheduled Castes, Scheduled Tribes, Minorities, women and children but unfortunately it has not taken care of Other Backward Classes, which constitute nearly 60 per cent of the population. I hope, the hon. Minister of Finance would be providing some relief measures for the OBCs as well, when he makes the reply.

The fourth concern is that the growth rate in the economy is now just 6.9 per cent as against 8.3 per cent. This is another cause of concern. The soundness of the Budget is reduced because the hon. Minister of Finance has not been able to keep up the promises under the Fiscal Responsibility and Budget Management Act. The revenue deficit today in the Revised Estimate is more than what it was last year; the fiscal deficit is more than what it was last year. If these slippages are allowed to continue, we would end up with a greater amount of deficit-induced inflation, money supply and widening of trade balances, which would lead to a foreign exchange crisis like the one we have seen in 1991. ...(Interruptions)

MR. CHAIRMAN: Prof. Ramadass, I hate to interrupt you again but I am bound by the time allotted.

PROF. M. RAMADASS: Another cause of concern is the increasing indebtedness of the Government.

MR. CHAIRMAN: If you wish to lay the remaining part of your speech on the Table, I would permit you to do that; but I am sorry, I cannot permit you to continue.

PROF. M. RAMADASS: I would have finished it if you had not intervened.

MR. CHAIRMAN: The time allotted for your party was five minutes but you have now taken 13 minutes.

PROF. M. RAMADASS: It cannot be 13 minutes.

MR. CHAIRMAN: We have a record.

PROF. M. RAMADASS: All right, Sir, I do not want to argue with you. I would rather put up some more ideas.

The growing debt burden has to be taken care of.

The interest payment which the Government makes is about Rs. 1,37,444 crore which means that India is making per day an interest payment of Rs. 376 crore and per hour Rs. 15.6 crore, which is unproductive. We do not know what is the return for it. This issue has to be addressed immediately.

MR. CHAIRMAN: Prof. Ramadass, I am sorry, I cannot let you continue. Please understand my position. I have to call the next name.

PROF. M. RAMADASS: The introduction of VAT from 1st of April, 2005 has to be seen in the light of the fact that a State like Tamil Nadu is not prepared for bringing a legislation.

MR. CHAIRMAN: Shri Munshi Ram will begin his speech now.

PROF. M. RAMADASS: The self-help ground programmes and agricultural credit programmes have to be given to the poor people in right earnest.

MR. CHAIRMAN: I am so sorry, Prof. Ramadass.

PROF. M. RAMADASS: These points would help us all. ...(Interruptions) Sir, I come from the land of Bharati Dasan. Let me conclude with the vision of Revolutionary poet Bharathi Dasan:-

"Pudhiyathor ulagam seivom

Ketta poridum ulaginai verodu saippom

Podhuudamai kolgai thisaiyettum serppom

Punithamodathai yengal uyirendru kappom

Idhayamellam anbu nadhiyinil nanaippom

Idhu yenathu yenumor kodumaiyai thavirppom

Unarvenum kanalidai ayarvinai yerippom

Oru porul thani yenum manitharai sirippom

Iyalporul payanthara maruththidil pasippom

Eevathundam yenil anaivarum pusippom".

This is the meaning of that poem:

We will make a Brave New World

And uproot the one on bitter war bent.

We will spread the socialist-doctrine in every direction.

And cherish it chaste as our dear life

We shall fill our hearts full, with the flood of love and ban the bane,

"This is mine alone"

We shall our feelings of indolence burn, in the fire of our awareness

And laugh at men who declare, "for me alone this is"

Starve we shall, if denied the privilege of things produced,

If provided, all shall part-take then.

MR. CHAIRMAN: Prof. Ramadass, you have not given notice that you will be speaking in Tamil also.

...(Interruptions)

'अक्रास्था स्वक्षतंत्व क्षण्य क्षण्य क्षण्य क्षण्यक्ष हो। 'स्वन्त्रका स्वर्धतंत्व क्षण्य क्षण्यक्षणं क्षणंत्रका स्वर्धतंत्रका क्षणंत्रका स्वर्धतंत्रका स्वर्धतंत्रक

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्**रक्षाककाककाकः . करकन्दाकः :** एककाकाकाक एककः . . . कर अकाकाकाका एकर्गः । १० . कर्षा काका दर्गता एक अकाकाका एकर्गः । १० . कर्षा काका दर्गता एक अकाकाका प्रकार ।

SHRI KIRIP CHALIHA (GUWAHATI): Mr. Chairman, Sir, the revival of the Indian economy took place in the early 1990s when the Congress Government led by Shri P. V. Narasimha Rao took the reins of the Government in Delhi. I had been fortunate, as a young Member, to witness the epoch-making changes, which were taking place in this country at that time.

I was a youth with a slightly leftist state of mind. At that time many new terms were spoken by the then Prime Minister like liberalisation with a human face, continuity with change, etc. Even many Members from the Treasury Benches looked at these terms with suspicion because changes were taking place. These apprehensions were there at that time. I remember that Dr. Manmohan Singh, while presenting his first Budget in 1991, reassured us in this very House by dedicating his first Budget to the inspiring memory of late Shri Rajiv Gandhi. This is how the

beginning was made. I still remember the then Finance Minister, and today's Prime Minister Dr. Manmohan Singh speaking on the sad state of the Indian economy at that time, and explaining the need for economic reforms. I think he quoted Goethe and said:

"No power on earth can stop an idea whose time has come."

But there were sceptics galore. There were many people who thought that the reform process, which was started by Dr. Manmohan Singh and the Congress Government at that time, was a sell-out to the IMF, and the World Bank. There were many sceptics from everywhere, that is, on this side and on the other side. But, today, when we look back at *Manmohanomics*, it has proved to be the greatest blessing for the people of this country, and it is because of *Manmohanomics* that we can look to the future with confidence. Even the successive Governments that came after Congress, namely, the BJP Government or the United Front Government had followed the same principle of reforms. Shri P. Chidambaram was the Finance Minister at that time also, and all apprehensions about the sell-out became a figment of wild imagination.

There were aberrations in the last six years, but the broad principles continued to hold sway. Today, even some socialists are sitting on the extreme right side of the House. There were people who thought that free access to the market economy or dictation by the market forces alone is good economics. It was thought that concession to the poorest people, concession to the backward regions, relief to the common people are petty compulsions of politics, and not good economics. This is the reason for emphasis getting shifted in the last six years, and the rich getting richer, and the poor people being forgotten.

I compliment the Finance Minister for once again bringing back the economy in the right direction with the right kind of focus by fixing the right priorities, and by emphasising on the true value of *Manmohanomics*, which was doing -- as one of my friends has said -- the greatest good to the greatest number of people in this country. It is because the market forces did not dictate *Manmohanomics*. It was a means to achieve greater economic resilience for the Indian economy, which was at peril because of various reasons.

19.18 hrs. [Shri Ajay Maken in the Chair]

I would not like to dwell on various plus points of this Budget. Most of my friends have already praised the pro-poor tilt of the Budget. I would not like to be repetitive, but I would say that a frontal attack on poverty; on improving rural health; a new deal on education; concrete steps to improve the lots of the Scheduled Castes, Scheduled Tribes, and Minorities; steps to improve rural credit, and rural debt; improvement of agricultural sector; irrigation; and above all a very ambitious project of "Bharat Nirman" has set the priorities right. Shri Chidambaram should receive a deserving pat from all of us for all this, and he has been receiving it too. I would not like to do more. He should receive a double pat because I have found that all the criticisms that have been made against him from people -- who are supposed to be in the Opposition -- have been more in terms of quantity. Even Shri Malhotra was not opposing the targets.

I have heard my friend, Shri Lakshman Singh, emphasising the need for getting more, doing more and more on what we are proposing, and, of course, the feeble expression of where the money will come from. Except that, I hardly found any basis or any basic opposition to the principles laid down in the Budget. That is why, I compliment the Finance Minister. After joining the chorus of praise with the friends from my side, I have to now come to the unpleasant task of pointing out to him some of the areas where I feel that more emphasis is needed, more efforts are needed, and more concrete steps are needed. I am talking about regional imbalances.

Regional imbalances, as the President himself had said, had been accentuated not only by historical neglect, but also by distortions in plan allocation. You will remember, our Rajivji had continuously talked about and emphasised the need for creation of parities between regions and regions, States and States. That is why, I would like to straightaway go to the heart of the matter and talk about North-East and Assam, my home, which is also very much a part of India.

Sir, I do not like to give statistics to Mr. Chidambaram. I do not think I have to explain to him the plight of the North-East. He has been dealing with the North-East time and again. But suffice it to say that the *per capita* income of the United Assam was higher than the national average in 1951, and today, it is lowest at the table. Mr. Chidambaram was talking about the great divide between rural India and urban India, and his determination to set it aright. I would like to hear Mr. Chidambaram talking more about 'advanced States' and 'less advanced States'. I agree that Mr. Chidambaram, the Finance Minister, need not be an accountant. However, I want Mr. Chidambaram to be a visionary and if the visionary in him does not set right the huge regional imbalances that are taking place in this country over the years, who else will do it? Disparities between regions must be minimised and economic priorities must be set right and must be set at the top of the agenda because that is not only good economics, that is also good politics.

Ten per cent of the national Budget is earmarked for the development of North-East. This ten per cent goes back to a Corpus Fund called NLCPR (Non-Lapsable Central Pool of Reserve). The allocation for this Fund over the last so many years had constantly been at Rs. 550 crore. We have the NEC which implements the developmental activities in North-East. Funds for NEC also has been constantly at Rs. 500 crores for the last three years, and not even the inflation part is being covered. Have we been increasing the neglect of North-East or decreasing it?

MR. CHAIRMAN: Please conclude.

SHRI KIRIP CHALIHA: You have to allow me to speak a few words.

MR. CHAIRMAN: You are taking the time of your colleagues. You must conclude in one minute.

SHRI KIRIP CHALIHA: I will just refer to the main points. You know that 10 per cent of the national Budget is earmarked for development of North-East. However, do you know that the NLCPR Fund, over the years, has been accumulated to such an extent that as on 1st April, 2003, as per my information, the balance was standing at about Rs. 3,500 crore? There is no scheme for disposal of this Fund. This Fund is still lying in the Finance Ministry; it has not been given for the development of the North-East. How long will this neglect continue? We have no roads, and the only roads that are being built in Assam are in Guwahati. Do you know that out of Rs. 30,000 crore subsidies that are given nationally on food and fertilisers, North-Eastern States do not even get one per cent? How long will this neglect continue? How long will these things continue? When will you correct these things? When will you take a giant leap to rebuild North-East? Will it be a giant leap for reconstruction or will it be a mere lip-service? That is the question that I want to ask Mr. Chidambaram.

SHRI KHARABELA SWAIN (BALASORE): Mr. Chaliha, during our time the percentage of BPL … (Interruptions)*

MR. CHAIRMAN: Nothing will go on record except the speech of Shri Manvendra Singh.

(Interruptions)* …

MR. CHAIRMAN: Shri Swain, let your colleague speak. Nothing is going on record. Time is precious.

… (व्यक्षकास्क्रक्रका

१६६ - एकप्राक्तक एकप्रहाह : इन्नाकाक्कर दर इन्नाक है इन्हाई इन्नाक इन्नाक है। â€। (व्यक्तकानक)

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ভাষা নিয়াল কাৰ্যাৰ ভাষা কৰিব জা। : . . কাৰ্যাৰ কাৰ

What concerns us today and for the future are matters of environment and nothing is more important than today's growth-driven economy where all figures are created to suggest growth. Nothing is more significant than the utilisation of non-conventional energy. Now, in that sector, for solar power, there has been a cut back; for bio-gas utilisation, there has been a cut back; for wind power generation, there has been a cut back; and for Integrated Rural Energy Programme, there has been a cut back. I fail to understand how the environment will benefit in this massive industrialisation phase when you are cutting back.

In between, the Home Minister mentioned the disaster manager with the seriousness with which the UPA is taking up disaster management. I compliment them for that. It is a matter of great concern for the country. But in the MHA head, in the Plan outlay for the Home Ministry, in the head `disaster management', there is a cut back. I find that astonishing. I hope, it would be rectified.

Defence is a concern not just because I have had the honour of being in uniform but also a concern as a citizen. One of the great schemes for the welfare of Ex-Servicemen that the former Prime Minister, Shri Vajpayee ji had started was the Ex-Servicemen Contributory Health Scheme in which all over the country, there will be health centres created for Ex-Servicemen and their families on the basis of a small contribution. This includes widows and other dependants of Ex-Servicemen. Unfortunately, that scheme has seen a cut back. A number of State Governments are dovetailing the rural health programmes based on the scheme. Unfortunately, it has seen a cut back.

For serving soldiers, I saw in the list in the Plan outlay that there is no consideration for increasing of accommodation for married people. I see construction head for various civil agencies of the Ministry of Defence but none for the serving soldiers who serve extended periods of time in extreme field conditions. Do they get a chance to bring their families to stations where there children can be education, where the family can have live together? Unfortunately, that does not feature in this Budget.

What is most important in the Defence outlay is the fact that the Capital outlay for aircraft and aero engines for the Air force and for the Navy have seen a cut back. Air Force and Navy, we all know, are highly hardware intensive process and there is a lead time before utilisation of funds in the sense that machinery comes in. In this situation, if we have a cut back, there is a serious worry that has been expressed that this cut back is in order to utilise funds for a second-hand purchase of aircraft - that is what is being whispered currently in the South Block area.

There has been a cut back in the Naval Dockyard.

As far as Rajasthan is concerned, from where I belong, the most severe cut back is in the *Maru Gauchar Yojana* which was implemented for a period and has been discontinued by them. It is a Yojana that benefits the cattle the most. We are a cattle rearing State where the density of population of cattle is very high. This scheme was to regenerate pasture land. That scheme does not feature any more in the Budget and it makes us believe that the concern of the cattle is not their concern.

The Shiksha Karmi Yojana for Rajasthan has been cut back. This is another serious loss for us. If education is a concern for them, then how could they be cutting back on Shiksha Karmi Yojana? There is no provision for rural electrification. They have provided for household electrification. Whether they have urban interest or rural interest is obvious from the allocation. The highest increase in the Budget has been on e-governance and the sharpest decrease has been on rural electrification. That, I think, fully captures the priorities of the Budget and the UPA Government.

SHRIMATI JAYAPRADA (RAMPUR): Thank you for giving me this opportunity. After the Independence, the Congress has ruled for more than 50 years. Whichever party comes to power, it talks about reformation and

economic reformation. Practically, when they come to the field, I think, the poor is becoming poorer and the rich is becoming richer.

Today, I consider Shri Chidambaram as one of the most intelligent Ministers and I appreciate him. Today, the Budget has been presented under the guidance of our Prime Minister. But, I am surprised to see that there is substantially no difference in this year's Budget as compared to that of the last year in spite of the fact that all the efforts have been put to see that there is more improvement. We feel that there is some compulsion, some pressure, because of which he is unable to come forward and choose between the human rights and the trade rights. There is a big conflict between these two, whether to back the BPL level sector or the trade sector.

One more thing I would like to say was about the measures they have announced before the Budget to promote more liberal policies of foreign direct investment. The Budget 2005-06 provides substantial increase in allocation to education. Still, the Compulsory Education Bill is pending its introduction in Parliament. Today, six crore children are out of school and more than a double of it are the dropouts. I want to say one thing. We are concentrating on three areas – health, education and rural development.

The Central plan outlay on agricultural and rural development has been increased by 47 per cent over the original budget provision in 2004-05 and while that on social services has been up by 49 per cent. However, when compared to the revised estimation of 2004-05, these increases are smaller. They cannot ensure universal coverage of beneficiaries.

I would like to put it this way. When the Congress comes, it says about 'Bharat Nirman' and when the NDA comes, it says about 'feel good'. But what about the common people? How they have to feel, whether they have to believe on 'Bharat Nirman' or they have to feel that there is 'feel good' in their life.

Still we are struggling for the power generation and education. We are still at the first step of development. How are we going to reform ourselves? How are we going to meet the globalisation?

Sir, under this Bharat Nirman scheme they have announced an additional one crore hectare of land under irrigation, to connect all the villages by road, to construct 60 lakh additional houses for the poor, providing drinking water to 74,000 habitations and electricity to 125,000 new villages in a span of four years. It sounds mere rhetoric with the kind of total expenditure of the Government.

Sir, out of 57 years of our Independence, for more than 50 years we have been ruled by the Congress Government, but still we are lagging behind. A large number of villages are without any power, without any electricity. The total expenditure of the Government in 2005-06, as they say, would be up by only 1.7 per cent, that is, Rs. 8.500 crore which, in real terms, is down by 3 per cent after accounting for the 5 per cent inflation. I am worried about the expenditure with the kind of announcement that they are going to meet up.

Not only this, today the most disappointing point is about the allocation for the National Food for Work Programme. It had been announced a few weeks ago. But the expenditure budget indicates that Rs. 6.408 crore were spent on rural employment during 2004-05, and it is to be increased to Rs. 9.000 crore in 2005-06, which includes an allocation for Rs. 5,400 crore for Food for Work Programme.

Sir, the Infosys survey says that the rural labours are migrating from the villages to the cities. This migration is increasing more and more every year. I am really worried about it.

MR. CHAIRMAN: Please conclude now.

SHRIMATI JAYAPRADA: Sir, I have just started my speech. Please give me some time.

MR. CHAIRMAN: Madam, you have already taken 5 minutes. Now, you have to conclude within two minutes.

SHRIMATI JAYAPRADA: I would try.

Sir, I am really worried about the Sampurna Gramin Rozgar Yojana. Then about the National Food for Work Programme, they have planned for only 150 districts. I would request the hon. Finance Minister that it has to be improvised, and it has to included all over the districts.

Sir, there is one more thing which I want to submit. I belong to Uttar Pradesh and my Constituency, Rampur is very backward. The women folk there are mostly involved in the bidi work. They depend more on this profession. But whatever wages they are getting today is not at all sufficient. They have to struggle for two meals a day. Moreover, out of every 1,000 bidis that they make, they have to pay Re. 1.

So, how will it happen? I would request the co-operative sectors that they concentrate on this and give the beneficiaries support for these kind of things for the poorest of the poor women in villages. Not only that, in Rampur, we have this patch-work and *zardoji* people. Today, they do not have any work because they belong to a certain region. I know that the Finance Minister is a very kind-hearted person who can concentrate on this so that the womenfolk can be supported by the Government.

In Uttar Pradesh, which is a big place, we are really struggling for so many things. If you take farmers, they are very unhappy. On the one side, in Andhra Pradesh, they are committing suicide, on the other side, in Uttar Pradesh, the cane-growers and the farmers are struggling. From the Government side, our CM is always supporting them.

MR. CHAIRMAN: Please conclude.

SHRIMATI JAYAPRADA: Sir, I want an assurance from the Central Government so that some additional funds are allocated to the State of Uttar Pradesh.

Sir, one more thing I would like to tell here. I belong to film industry and from where I have come. Sir, this is very very important. In the last Budget, as also in this Budget, our hon. Finance Minister has not mentioned anything about the film industry. I belong to that family or *biradari*. I am concerned about it because the film industry is such a big industry and the film industry ...(*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I will mention the names of the persons who have not paid tax properly in the industry.

SHRIMATI JAYAPRADA (RAMPUR): Sir, I object to this. When I was in the Rajya Sabha, I used to speak on the status to be given to the industry so that the industry could be sustained. Today, the piracy is going on and the industry is degrading and deteriorating. So many families are dependent on this profession – daily wagers, light-boys and the artists. An artist's span is very short. When it is declining, why cannot the industry have a pension scheme? Why is the artist not getting the pension? Artists are on the roads.

MR. CHAIRMAN: Please conclude. Your time is over.

SHRIMATI JAYAPRADA: Give me just one minute, Sir. I will conclude.

I would like to say one more thing and it is about banks. A week ago, when I participated in a meeting with the bankers, all the bankers showed their apprehension. Sir, it is very dangerous and alarming that the Government is going to privatise the banks. It is a very very serious problem. It is a very wrong thing the Government is thinking.

MR. CHAIRMAN: Thank you Madam.

SHRIMATI JAYAPRADA: Sir, one more thing I wanted to say. I am just concluding.

MR. CHAIRMAN: No. That was the last thing. This is not fair. Others also have to speak.

SHRIMATI JAYAPRADA: Sir, if the poor people have to pay tax, if they take back a sum of Rs. 10,000 from the bank, how will they enjoy their lives? I humbly request our Finance Minister and the House to support on this and not to tax the poorer people.

श्रिकः प्रकारकार्यः के क्रिक्टिन क्रिक्टिक्टर् : प्रश्निक्षिक्कार्यः अस्कान्यकार्यः व्याप्तात्रः व्यापत्रः व्यापत्र

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SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): Sir, the time of the House was extended up to 8 o' clock. It is already 8 o' clock.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, it may be extended for another half-an-hour.

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20.00 hrs.

्रक्षकाश्वरहात प्रकः, 20-22 ्रक्षांकः श्वरूक ्रक्षकः रहाकः का ्क्षतः ... व्याक्षकः एरकः व्याक्षरकः व्याक्षयकः व्या

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20.02 hrs. [Shri Devendra Prasad Yadav in the Chair]

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SHRI NARAYAN CHANDRA BORKATAKY (MANGALDOI): Mr. Chairman, Sir, I rise to oppose this Budget. At the outset I would like to refer to a commitment made by the hon. Finance Minister in his Budget speech which has not found reflection in the Budget proposals that followed.

Sir, at page 10, serial number 45 of the Budget speech the hon. Finance Minister had mentioned that the Plan Outlay in 2005-06 for flood management and erosion control for eastern Uttar Pradesh, Bihar, West Bengal, Orissa, Assam and the North-Eastern States would be Rs. 180 crore in keeping with the recommendations of the Task Force constituted by the hon. Prime Minister after the devastating flood in July, 2004.

But it is not mentioned specifically as to what will be the share of Assam out of Rs. 180 crore. But while going through the State Plan given at page 47, statement 17, Volume-I of the Expenditure Budget of 2005-06, it is seen that in the column "Critical flood control and anti-erosion scheme in Brahmaputra Valley and Barak Valley", not a single rupee is allocated. I feel that the commitment in the Budget speech is not reflected in the Expenditure Budget of 2005-06. I want to bring this very serious concern of ours to the notice of the Finance Minister because last year, the devastating flood had caused much damage to people. If the breached embankments are not repaired immediately, then, in the near future, there will be flood again and there will be a very serious situation.

At SI. No. 105 of page 23 of the Budget speech, it is stated that the Plan Expenditure is estimated on a like-to-like basis at Rs. 1,72,500 crore. However, the Budget shows the Plan Expenditure at Rs. 1,43,497 crore and the balance amount of Rs. 29,003 crore will be raised as loans by the State Government directly. Will the hon. Finance Minister clarify the details of this amount of Rs. 29,003 crore to be raised by the respective State Government?

Under the circumstances stated above, I feel that the interests of Assam and the North-East have been totally ignored in the current Budget. If the breached embankment and erosion caused by the devastating flood during the last year is not repaired, then the plight and the misery of the people will be doubled this year. As a matter of fact, such damages caused by flood are to be controlled on a war-footing. If the Finance Minister has left the problem to the State Government to raise loans and repair them, then I feel that great injustice would be rendered to the people of Assam and the North-Eastern States.

There is a common feeling that Assam and the North-East get stepmotherly treatment from the Centre. I would like to draw the attention of the House in general and the Finance Minister in particular to look into the matter and the Budget be passed after providing necessary remedial measures in the matter.

Coming to the BTC Agreement which was signed with the Assam Government during the NDA Government, it was agreed that Rs. 100 crore will be allocated yearly for five years as a development package. Apart from this, there was a commitment to provide funds for technical institutions for educating the boys of the BTC areas. But there is no specific mention to the effect in the Budget.

Assam and North-Eastern States shares international boundaries with China, Bhutan, Nepal, Bangladesh and Myanmar. The border roads need specific attention. The National Highway No. 52 and another road in my constituency which leads to Bhutan, namely, Mangaldai Bhutiachar Road, which leads to the foothills of Bhutan are actually in a bad condition. At least, for the consideration of Defence purposes, these roads should be constructed properly on priority basis. The Government of India should provide necessary funds for the construction of these roads by providing budgetary allocations immediately.

I would also like to say that the funds that are released for rural development are not being properly monitored. Actually, the villagers at the grassroot level are not benefited from the funds meant for rural development schemes.

Lastly, I would like to request the Prime Minister, the hon. Finance Minister and the entire House to consider the flood problem of Assam as a national problem. It should be declared as a national problem. Otherwise, with only the funds of the State Government, this problem cannot be solved upto the expectations of the people. Since you want this Budget to be a people-oriented Budget, my request is that this Budget should provide adequate funds to Assam and other North-Eastern States for the relief of flood victims of that region.

्रहासका अक्रकार : अव्यक्त प्रकार प्

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'स्वान्वकान्वकान्त : अस्त्रसानाकः त्कारकः क्षारकः स्वान्तः । तकः स्वान्तः स्वानः स्वान्तः स्वान्तः स्वान्तः स्वान्तः स्वान्तः स्वान्तः स्
ंक्षक्र क्षित्रकृष्क विकारक व
্জক 'কেন্ত্ৰ-ছ বেজকাত্ত্ব (নেত্ৰেকে জন্মান্ত্ৰ-) : ওকলংগ্ৰহণৰ বৈগত্ত গ্ৰহণ ক্ষাত্ত্ব ক্ষাত্ত্
. इंदिन क्षित्र क्षित्र : अक्षत्र क्षित्र क्षित्
*** বিজ্ঞান কৰে বিজ্ঞান কৰে বিজ্ঞান কৰি
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SHRI P.S. GADHAVI (KUTCH): Sir, I thank you for giving me this opportunity to speak on the General Budget.

I rise to oppose the General Budget for the year 2005-06. Shri C.P. Chandrasekhar has described this Budget in the "Front Line" dated 25th March, 2005 as down-size and go-off Budget. He has further stated that caught between the desire to see India as a globalising economy with a fiscally prudent Government and the compulsion to pay obeisance to goals rendered imperative by democracy, coalition politics and the National Common Minimum Programme, the Finance Minister Shri P. Chidambaram emerges more as a manipulator of accounts than as a prudent Finance Minister....(Interruptions)

्**रहाहत् अक्रका करकन्य :** श्रवह रहे इसक्रक्काका अक्रकाकाक क्रिकाकाक क्रिकाक प्रकारक रहे स्वत्व अक्रकार प्रकारक विश्व । श्रवहारक प्रकारक विश्व विष्य विश्व विष्य विश्व व

… (व्यङ्गव्झम्ङक्क

SHRI P.S. GADHAVI: Thank you, Sir.

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, 17th March, 2005 at 11.00 a.m.

20.30 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 17, 2005/Phalguna 26, 1926 (Saka).